

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
I.A No. 667/2024
IN
ORIGINAL APPLICATION NO. 295/2023**

IN THE MATTER OF:

Dimpal Kumar

...Applicant

Versus

State of Punjab & Ors.

....Respondents

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27.3.2025

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Filed by



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Dated: 25.03.2025

Place: New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

I.A No. 667/2024

IN

ORIGINAL APPLICATION NO. 295/2023

In the matter of:

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REPLY ON BEHALF OF CENTRAL POLLUTION CONTROL BOARD
(CPCB).

MOST RESPECTFULLY SHOWETH:

PRELIMINARY SUBMISSIONS

1. That the Hon'ble National Green Tribunal, Principal Bench (hereinafter referred to as "Hon'ble NGT") vide order dated 17.12.2024 impleaded the Central Pollution Control Board (hereinafter referred to as "CPCB") in the instant matter. The matter is related to shifting of industries from using coal as fuel to cleaner fuel such as PNG, CNG, etc. Thereby, the reply is made in succeeding paragraphs.

2. That the instant Interlocutory Application (hereinafter referred to as "IA") no. 667 in OA no. 295/2023, has been filed by thirteen Refractory units submitting that PNG is not technical viable for production of goods of Refractory

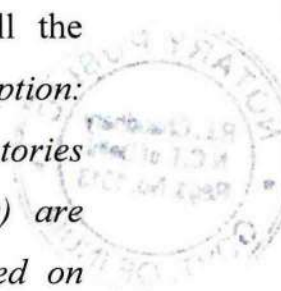


Industries. The goods produced by use of PNG are less baked which cannot be used by the furnaces and this is the reason why Refractory Industries are not run on PNG and are mostly run on Pet Coke.

3. That at the very outset, the Answering Respondent deny all claims, contentions, allegations and averments against Answering Respondent CPCB in the above IA contrary to anything stated or submitted in this reply. Nothing in the IA may be deemed to have been accepted or admitted by the answering Respondent for want of a specific denial, save and except any averment which has been expressly admitted hereinafter.

4. That, **CPCB** is constituted under the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as the "Water Act, 1974") and performs the functions under the Water Act 1974, the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as the "Air Act, 1981") and the Environment (Protection) Act, 1986.

5. That as per the directions dated 12.02.2025 issued by CPCB under Section 18(1)(b) of the Water Act, 1974 and the Air Act, 1981, to all the SPCBs/PCCs, "*(i) Refractories based on coal/liquid fuel (fuel consumption: 12 TPD and above) are categorized under "Red" category; (ii) Refractories based on coal/liquid fuel (fuel consumption: less than 12 TPD) are categorized under "Orange" category; and (iii) Refractories based on cleaner fuel are categorized under "Orange" category*". Red and Orange Categories of industrial sectors are required to obtain Consent to Establish (hereinafter referred to as "CTE") and Consent to Operate (hereinafter



referred to as "CTO") from the concerned SPCB/PCC and shall comply with the conditions prescribed therein. A copy of the direction dated 12.2.2025 issued by CPCB is annexed as **ANNEXURE- I**.

6. That the Ministry of Environment, Forest and Climate Change (hereinafter referred to as "MoEF&CC") has notified the Environmental Standards for Refractory Industry under the Environment (Protection) Act, 1986 vide G.S.R.97(E) dated 18.02.2009. The Refractory industries are required to comply the prescribed emission standards. A copy of the said notification dated 18.2.2009 is annexed as **ANNEXURE- II**.

7. That the Hon'ble Supreme Court of India vide order dated 24.10.2017 in Writ Petition (Civil) No. 13029/1985, banned use of pet coke and furnace oil in industries in Delhi and NCR states of Haryana, Uttar Pradesh and Rajasthan. In compliance to the Hon'ble Supreme Court order, CPCB issued direction under section 5 of the Environment (Protection) Act, 1986 vide letter dated 15.11.2017 to NCR states for prohibition on use of pet coke and furnace oil by any industry, operation or processes. A copy of the directions is annexed as **ANNEXURE- III**.

8. Subsequently, the Hon'ble Supreme Court of India vide its order dated 17.11.2017 in above mentioned Writ Petition, noting that pollution caused by Pet coke and Furnace oil is not a problem confined only to NCR region but is a nationwide problem affecting all the states and Union Territories and directed all the States Governments and Union Territories to consider taking similar measures as have been taken by Chairman, CPCB under section 5 of



the Environment (Protection) Act, 1986 for the NCR states of Haryana, Uttar Pradesh and Rajasthan for prohibition on use of pet coke and Furnace oil by any industry, operation or processes. A copy of the order is annexed as **ANNEXURE- IV**.

9. That the Hon'ble NGT vide order dated 28.03.2019 in OA No. 67 of 2019 and OA No. 138 of 2019, taking note of the above Supreme Court orders directed CPCB to issue appropriate directions. In this regard, CPCB vide letter dated 23.8.2019 issued directions under section 5 of the Environment (Protection) Act, 1986, to all the Chief Secretaries/Administrators of States/Union Territories with a copy to Chairman, all the SPCBs/PCCs, including the State of Punjab for formulating and enforcing fuel policy regarding use of pet coke and furnace oil in the States/ UTs and taking strict action against any industry, if found violating the fuel policy. A copy of the CPCB direction is annexed as **ANNEXURE- V**



10. Subsequently, state of Punjab, Department of Science, Technology & Environment, Govt. of Punjab after consultation with the PPCB, issued "Fuel policy for the Industries of State of Punjab" vide notification dated 04.10.2023 for regulation of use of pet coke and for promoting the cleaner fuels in the state of Punjab. A copy of the fuel policy is annexed as **Annexure-VI**.

11. That in compliance of the Hon'ble NGT order dated 21.04.2023 in OA no. 295/2023, related to unregulated violation of air quality norms by 220 coal fired furnaces operating in Mandi Gobindgarh, Punjab, engaged in recycled steel production, Ceramic/Refractory, Cupola Furnaces, forging induction

furnaces, lead smelting units, rolling mills, ply board, and pyrolysis plants, a Joint Committee comprising of CPCB, State PCB and District Magistrate filed its report on 07.10.2023. The said report mentioned that out of 220 industries, originally using coal or Furnace Oil, 171 started using PNG as fuel in the furnace. Further, the Joint Committee in its report, recommended that (i) industries henceforth shall use the cleaner fuel as per the State Fuel Policy notified by the Govt. of Punjab and (ii) The Mandi Gobindgarh is falling under Non-attainment city. Hence, all the rolling mills and refractory units should be directed to use Cleaner fuel for improving the air quality of the area. A copy of the Joint Committee report is annexed as **Annexure-VII**.



PARAWISE REPLY

12. That no comments are offered by this answering respondent over the averments made in Para no. 1 to 3 being matter of record.
13. That the averments made in para nos. 4 & 5 of the IA are regarding issuance of show cause notices to the Refractory Industries by PPCB. In this regard, it is humbly submitted that the averments does not refer to this answering respondent and hence, need no reply from this answering respondent.
14. That the averments made in para 6 of the IA are regarding the reasons submitted by refractory units that PNG is not technical viable for production of goods of Refractory Industries. The goods produced by use of PNG are less baked which cannot be used by the furnaces and this is the reason why Refractory Industries are not run on PNG and are mostly run on Pet Coke.



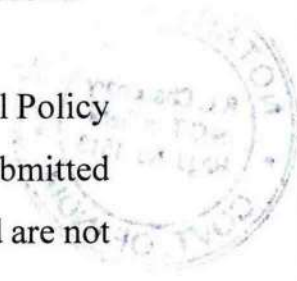
It is humbly submitted that use of pet coke is not allowed in such industries as per the Fuel Policy issued by the Govt. of Punjab in this regard, submissions made in para nos. 7-11 may please be considered and are not repeated herein for the sake of brevity.

15. That the averments made in para no. 7 of the IA are regarding direction dated 02.06.2022 issued by Commission for Air Quality Management (CAQM). No comments are offered by this answering respondent being matter of record.

16. That with reference to the averments made in para no. 8 regarding Fuel Policy dated 04.10.2023 issued by the Government of Punjab, it is humbly submitted that submissions made in para nos. 7-11 may please be considered and are not repeated herein for the sake of brevity.

17. That averments made in para no. 9 of the IA does not refer to this answering respondent and hence, need no reply from this answering respondent.

18. That the averments made in para no. 10 is regarding direction of PPCB for transition of down-draft kilns to tunnel kilns by 30.06.2011 to mitigate air pollution in Mandi Gobindgarh, which has been complied by the refractory units in Mandi Gobindgarh. In reply, it is humbly submitted that as per the "Comprehensive Industry Document for Refractory Industries (COINDS)" published by CPCB in July, 2007, the emissions from down draft kilns are higher as compared to other type of kiln in refractory industry. The Down draft kilns operates on natural draft. The fuel consumption level in down draft kilns are higher than other type of kilns, like tunnel kiln for the manufacture



of same type and quantity of refractory products. Hence, the emission from down draft kiln is higher. The Tunnel kilns exclusively operates on induced draft using a controlled heat flow, leading to better fuel efficiency and lower emissions as compared to down draft kiln.


19. That no comments are offered by this answering respondent over the averments made in Para no. 11 being matter of record.



20. That averments made in para no. 12 to 14, does not refer to this answering respondent, hence need no comments from this answering respondent.

21. That the answering respondent craves leave of the Hon'ble Tribunal to file additional reply, if required, in future.

22. That, in the light of the above submissions, it is respectfully submitted that this Answering Respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Court in the instant Original Application.



(Anamika Sagar)
Scientist 'E'
Central Pollution Control Board

Dated: 25.3.2025



ANUJ BHANDARI
Advocate

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I.A No. 667/2024

IN

ORIGINAL APPLICATION NO. 295/2023

In the matter of:

Dimpal Kumar

...Applicant

Versus

State of Punjab & Ors.

....Respondents

AFFIDAVIT

I, Anamika Sagar, working as Scientist 'E' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent, in the above matter, do hereby solemnly affirm, declare on oath and state as under:-

1. That I, the deponent herein is well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the records maintained during ordinary course of business of CPCB and



available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.



Anamika Sagar
DEPONENT

अनामिका सागर / Anamika Sagar
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION

Verified at Delhi on this day of 25 MAR 2025 2025 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

Anamika Sagar
DEPONENT

अनामिका सागर / Anamika Sagar
वैज्ञानिक 'ई' / Scientist 'E'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

ATTESTED
[Signature]
NOTARY PUBLIC
GOVT. OF INDIA
25 MAR 2025



10

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

CP-18/1/2023-IPC-VI-HO-CPCB-HO

Date: 12.02.2025

To

The Chairman
State Pollution Control Board/Pollution Control Committee
(As per the list)

Sub: Directions under section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 regarding harmonization of classification of industrial sectors under Red, Orange, Green, White and Blue categories.

WHEREAS, under section 16 (2)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(c) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under the Water (Prevention and Control of Pollution) Act, 1974, is to coordinate activities of the State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs); and

WHEREAS, under section 16 (2)(c) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(d) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the CPCB is to provide technical assistance and guidance to SPCBs and PCCs; and

WHEREAS, it was brought to the notice of CPCB, that different SPCBs/PCCs were following different criteria for the classification of industrial sectors under different categories. Therefore, in 2012, to have uniformity in classification throughout the country, CPCB vide letter no. B-29012/1/2012/ESS/1526-1563, dated 04.06.2012 issued directions under section 18(1)(b) of the Water Act, 1974 and the Air Act, 1981 to SPCBs/PCCs to adopt and implement standardized list of Red, Orange and Green categories of industries; and

WHEREAS, in 2016, the Central Pollution Control Board (CPCB) developed a scoring methodology based on the Pollution Index (PI) to harmonize the criteria for classification of industrial sectors. The PI is determined based on Precautionary Principle- by evaluating potential of water pollution, air pollution, and hazardous waste generation from particular sector. CPCB vide letter no. B-29012//ESS(CPA)/2015-16, dated 07.03.2016 issued directions under section 18(1)(b) of the Water Act, 1974 and the Air Act, 1981 to SPCBs/PCCs to adopt and implement revised classification. SPCBs/PCCs were also directed to categorize any new or left over sectors at their level by constituting a Committee and following the methodology prescribed by CPCB; and

Page 1 of 5

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, CPCB vide letter no. B-29016/ROGW/IPC-VI/2020-21, dated 30.04.2020, issued directions under section 18(1)(b) of the Water Act, 1974 and the Air Act, 1981 to SPCBs/PCCs regarding segregated list of non-industrial sectors (activities/ facilities/ infrastructure/ services) such as sewage treatment plants, healthcare facilities, hotels, building and construction projects, airports, highways etc. Further, CPCB also classified few additional sectors from time to time; and

WHEREAS, based on the experience gained over the years in Pollution Index calculation, use of cleaner fuels like PNG/CNG etc., adoption of cleaner technology resulting in reduced emission/wastewater generation, a need was felt to revisit the classification methodology of 2016; and

WHEREAS, during July 2023, CPCB prepared a “Draft Report on Classification of Industrial Sectors into Red, Orange, Green and White Categories: A Tool for Progressive Environmental Management” which was uploaded on CPCB website for seeking comments/suggestions of the stakeholders/public on the same. The draft report was also circulated to SPCBs/PCCs/MoEF&CC for comments; and

WHEREAS, CPCB vide office order dated 26.09.2023 constituted a committee to critically examine and analyse the comments/suggestions and to make recommendations for suitable incorporation in the finalizing the methodology and classification; and

WHEREAS, based on the stakeholders’ comments, a need was felt to promote/incentivize units for adopting measures resulting in better environmental performance. Additionally, a requirement was also felt for separate category – Blue Category- for essential environmental services for management of environmental pollution arising from domestic/household activities. Accordingly, CPCB prepared an “Addendum and substitution thereto in Draft Report on Classification of Sectors into Red, Orange, Green, White and Blue Categories”, which was shared with SPCBs/PCCs and also uploaded on CPCB website on 11.07.2024 for seeking inputs/comments; and

WHEREAS, the amendment in Section-21 of the Air (Prevention and Control of Pollution) Act, 1981 through the Jan Vishwas (Amendment of Provisions) Act, 2023 and amendment in Section-25 of the Water (Prevention and Control of Pollution) Act, 1974 through the Water (Prevention and Control of Pollution) Amendment Act, 2024, grant exemption to certain categories of industries, as notified by Central Government, for obtaining consent under these Acts; and

WHEREAS, the Ministry of Environment, Forest and Climate Change, Government of India vide notification no. G.S.R. 702(E), dated 12.11.2024 granted exemption of consent under the Water Act, 1974 and the Air Act, 1981 to exemption of Consent to Establish (CTE) and Consent to Operate (CTO) to all industrial plants having pollution index score upto 20 (at present total 39 industrial sectors under white categories as per 2016 methodology) subject to

condition that such plant shall inform in writing to the concerned State Pollution Control Board (SPCB) or Pollution Control Committee (PCC); and

WHEREAS, the MoEF&CC vide letter no. Q-15012/2/2022/-CPW-Part (1)/e-240741, dated 14.11.2024 has issued Standard Operating Procedure for implementation of the said Notification dated 12.11.2024. The SOP includes the following provisions for White categories of industries:

- i. Industry to intimate to concerned SPCB/PCC about operations and self-declare the compliance with prevalent rules & regulations,
- ii. Concerned SPCB/PCC to maintain separate list of such industries/activities, and
- iii. Concerned SPCB/PCC to ensure that no activities other than those intimated, are carried out by exempted units.

WHEREAS, the Committee constituted by CPCB evaluated the comments, incorporated the suitable changes and finalized the revised methodology as well as classification of sectors. Final report in this regard titled as "Classification of sectors in to Red, Orange, Green, White and Blue Categories (A tool for progressive environmental management)" was submitted to Ministry of Environment, Forest and Climate Change (MoEF&CC) for concurrence. The MoEF&CC vide letter no. Q-16017-57-2015-CPA, dated 15.01.2025 granted concurrence to the revised classification; and

WHEREAS, as per the revised methodology, the category of the sector is decided based on the following ranges of Pollution Index:

- i. Red: $PI \geq 80$,
- ii. Orange: $55 \leq PI < 80$,
- iii. Green: $25 \leq PI < 55$,
- iv. White: $PI < 25$; and

WHEREAS, based on the revised methodology, CPCB has classified a total of 419 sectors and sub-sectors as under:

- i. The Red Category: 125
- ii. The Orange Category: 137
- iii. The Green Category: 94
- iv. The White Category: 54
- v. The Blue Category: 9; and

WHEREAS, the purpose of classification is to ensure that the industry is established in a manner consistent with the environmental objectives and also to prompt industrial sectors to adopt cleaner technologies, ultimately resulting in the generation of no or minimum pollutants. The revised classification system also defines criteria for incentivizing such industry. The industry may self-assess the PI score as per defined criteria and can submit application to respective SPCBs/PCCs for consideration; and

NOW, THEREFORE, in the exercise of the powers delegated under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and Section 18(1)(b) of the Air (Prevention & Control of Pollution), Act, 1981 the earlier directions dated 07.03.2016 and subsequent directions/letter in the context of categorization of industries are withdrawn with immediate effect and following '**Directions**' are hereby issued for compliance by all SPCBs and PCCs:

1. That SPCBs and PCCs shall immediately adopt the revised methodology for classification of sectors and list of 419 sectors/sub-sectors classified under Red, Orange, Green, White, and Blue categories as detailed in the **attached** report- "Classification of Sectors into Red, Orange, Green, White and Blue Categories (A tool for progressive environmental management)".
2. That all pending application for consideration of consent (CTE/CTO) and future such application shall be processed as per the revised classification. In case CTE granted before the revised classification, applicability of CTO will be as per revised classification.
3. That the revised sectors/subsectors classified under Red, Orange, Green, White, and Blue category of sectors as given in the attached document shall be used by the SPCBs and PCCs for consent management, inventorization of units under different categories, siting criteria, deciding environmental surveillance frequency, calculation of environmental compensation, etc., as per the guidelines issued from time to time.
4. That SPCBs and PCCs shall prepare the inventory of Red, Orange, Green, White and Blue categories of units operating in their jurisdictions, based on the revised classification. SPCBs and PCCs shall upload the category and sector-wise list of such units on their website. SPCBs and PCCs shall also forward such list to CPCB, latest by 30.06.2025 and thereafter updated list by 30th June every year.
5. That the classification of sectors shall not be linked to sanction of loans/finance of bank proceedings.
6. That any further addition of any new or left-out sector and their classification which is not listed in the revised list of Red, Orange, Green, and White categories, shall be done at the level of concerned SPCB /PCC by constituting a Committee and following revised criteria & guidelines as detailed in the attached report and no concurrence of CPCB shall normally be required. Intimation of same from time to time will suffice. However, addition in Blue Category Sectors-Essential Environmental Services for domestic waste management, will be done at the level of CPCB only. SPCBs/PCCs may forward their proposal, if any, to CPCB in this regard.
7. That SPCBs and PCCs are required to prepare and submit list of additional sector classified under white category to CPCB on annual basis, by 30th of June every year, in the prescribed format (Annexure-V) as given in the attached report, for further notification for exemption from consent as per the provisions of the Jan Vishwas (Amendment of Provisions) Act, 2023, the Water Act, and the Air Act as amended from time to time by MoEF&CC.
8. That SPCBs and PCCs shall constitute a committee as prescribed in the report to evaluate the applications of the units for incentives due to adopting measures resulting in better environmental performance and reduction in PI score. The SPCB/PCC shall

place the separate list of such units on their website and also submit list of such units to CPCB on Annual Basis by 30th June every year.

The SPCBs/PCCs shall acknowledge the receipt of directions and submit the "Action Taken Report" in compliance with these directions to CPCB before 20.02.2025.

Encl. As above.



(Bharat Kumar Sharma)
Member Secretary



Copy to:

1. The Chief Secretary of all the States and UTs
(As per the list)
2. The Secretary,
Ministry of Micro, Small and Medium Entrepreneurs
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3. The Secretary,
Ministry of Heavy Industries
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
4. The Secretary,
Ministry of New and Renewable Energy
Block-14, CGO Complex,
Lodhi Road, New Delhi-110 003
5. The Joint Secretary (CP Division)
Ministry of Environment, Forests and Climate Change
Indira Paryavaran Bhawan
Jor Bagh Road, New Delhi - 110 003
6. All Regional Directorates, CPCB
(As per the list)



(Bharat Kumar Sharma)
Member Secretary



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17	The Chief Secretary, Government of Meghalaya, Main Secretariat Building, Room No. 316, Shillong-793001 E-mail:- (Cso-meg@nic.in)	18.	The Chief Secretary, Government of Madhya Pradesh, MP Mantralaya, Vallabh Bhavan, Bhopal-462004 E-mail:- (cs@mp.nic.in)
19.	The Chief Secretary, Government of Nagaland, Civil Secretariat, Kohima-797004 E-mail:- (csngl@nic.in)	20	The Chief Secretary, Government of Odisha, General Administration Department, Odisha Secretariat, Bhubaneswar-751001 E-mail:- (csori@nic.in)
21	The Chief Secretary, Government of Punjab, Chandigarh-160001 E-mail:- (cs@punjab.gov.in)	22	The Chief Secretary, Government of Sikkim, New Secretariat, Gangtok-737101 E-mail:- (Cs-skm@nic.in)
23.	The Chief Secretary, Government of Rajasthan, Secretariat, Jaipur-302005 E-mail:- (csraj@rajasthan.gov.in)	24.	The Chief Secretary, Government of Telangana, Block C, 3 rd Floor, Telangana Secretariat, Khairatabad, Hyderabad-500022 E-mail:- (cs@telangana.gov.in)

25	The Chief Secretary, Government of Tripura, New Secretariat Complex, Agartala-799010 E-mail:- (Cs-tripura@nic.in)	26	The Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai-600009 E-mail:- (cs@tn.gov.in)
27.	The Chief Secretary, Government of Uttarakhand, 4 Subash Road, Uttarakhand Secretariat, Dehradun-248001 E-mail:- (Cs-uttarakhand@nic.in)	28.	The Chief Secretary, Government of Uttar Pradesh, 1 st Floor, Room No. 110, Lal Bahadur Shastri Bhawan, Uttar Pradesh Secretariat, Lucknow-226001 E-mail:- (csup@nic.in)
29.	The Chief Secretary, Andaman and Nicobar Administration, Secretariat, Port Blair-744101 E-mail:- (Cs-andaman@nic.in)	30	The Advisor to the Administrator, Chandigarh Secretariat, Sector 9, Chandigarh-160009 E-mail:- (adviser-chd@nic.in)
31.	The Chief Secretary, Government of NCT of Delhi, Delhi Secretariat, IP Estate, New Delhi-110002 E-mail:- (csdelhi@nic.in)	32.	The Advisor to Administrator, Daman & Diu and Dadar & Nagar Haveli, Secretariat, Moti, Daman-396220 E-mail:- (Devcom-dd@nic.in)
33.	The advisor to the Administrator, U.T of Lakshadweep, Kavaratti-682555 E-mail:- (lk-advisor@gov.in)	34.	The Chief Secretary, Government of Puducherry, Main Building, Chief Secretariat, Puducherry-605001 E-mail:- (cs@py.gov.in)
35.	The Chief Secretary, Government of West Bengal, Nabanna, 13 th Floor, 325 Sarat Chatterjee Road, Mandirtala, Shibpur, Howrah-711102 E-mail:- (Cs-westbengal@nic.in)	36	The Advisor to Hon'ble Lt. Governor of Ladakh, Civil Secretariat, Leh-Ladakh-194101 E-mail:- (Advisor-lg-ladakh@gov.in)

Address List of The Chairman, SPCBs/PCCs	
1.	<p>The Chairman Andhra Pradesh Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada- 520007 (Andhra Pradesh)</p> <p>Email:- (chairman@appcb.gov.in)</p>
2.	<p>The Chairman Arunachal Pradesh State Pollution Control Board Paryavaran Bhawan, Yupia Road, Papu Nalah, Naharlagun – 791110 (Arunachal Pradesh)</p> <p>Email:- (arunachalspcb@gmail.com)</p>
3.	<p>The Chairman Assam Pollution Control Board Bamunimaidan, Guwahati – 781021 (Assam)</p> <p>Email:- (chairman@pcbassam.org)</p>
4.	<p>The Chairman Bihar State Pollution Control Board Parivesh Bhawan, Plot No.N-B/2, Patliputra Industrial Area Patna-800010 (Bihar)</p> <p>Email:- (chairmanbpspcb-bihar@gov.in)</p>
5.	<p>The Chairman Chhattisgarh Environment Conservation Board Paryavas Bhawan, North Block, Sector-19 Atal Nagar, Raipur– 492 002 (Chhattisgarh)</p> <p>Email:- (henv.cg@nic.in)</p>
6.	<p>The Chairman Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao ,Bardez,- 403511(Goa)</p> <p>Email:- (chairman-gspcb.goa@nic.in)</p>
7.	<p>The Chairman Gujarat Pollution Control Board Paryavaran Bhavan, Sector-10A, Gandhinagar– 382043 (Gujarat)</p> <p>Email:- (chairman-gpcb@gujarat.gov.in)</p>
8.	<p>The Chairman Haryana State Pollution Control Board C-11, Sector 6, Panchkula- 134109 (Haryana)</p> <p>Email:- (hspcbho@gmail.com)</p>
9.	<p>The Chairman Himachal Pradesh State Pollution Control Board Paryavaran Bhavan, Phase III, New Shimla – 171009</p> <p>Email:- (chairmanpcbhp@gmail.com)</p>
10.	<p>The Chairman Jammu & Kashmir Pollution Control Committee, Parivesh Bhawan, Forest Complex, Gladni, Narwal, Transport Nagar, Jammu-180004</p> <p>Email:- (chairman87jkspcb@gmail.com)</p>
11.	<p>The Chairman Jharkhand State Pollution Control Board T.A Building, HEC Campus, P.O. Dhurwa Ranchi – 834004, (Jharkhand)</p> <p>Email:- (ranchijspcb@gmail.com)</p>
12.	<p>The Chairman Karnataka State Pollution Control Board Parisara Bhavan, #49, Church Street, Bengaluru – 560 001, (Karnataka)</p> <p>Email:- (chairman@kspcb.gov.in)</p>

13.	The Chairman Kerala State Pollution Control Board Plamoodu, Pattom P.O Thiruvananthapuram-695004 (Kerala) Email:- (chn.kspcb@gov.in)	14.	The Chairman Maharashtra Pollution Control Board Kalpataru Point, 3rd& 4th floor, Opp. PVR Cinema, Sion Circle (E), Mumbai- 400022 (Maharashtra) Email:- (chairman@mpcb.gov.in)
15	The Chairman Manipur Pollution Control Board Lamphelpat, Imphal West D.C. Office Complex – 795004 (Manipur) Email:- (radhakishore888@gmail.com)	16	The Chairman Mizoram State Pollution Control Board New Secretariat Complex, Khatla, Thlanmual Peng, Aizwal Mizoram- 796001 Email:- (mpcb@mizoram.gov.in)
17	The Chairman Meghalaya State Pollution Control Board Arden, Lumpyngngad, Shillong – 793014 Email:- (megspcb@rediffmail.com)	18.	The Chairman Madhya Pradesh Pollution Control Board ParyavaranParisar, E-5 Arera Colony Bhopal – 462016 Email:- (chairman-mppcb@mp.gov.in)
19.	The Chairman Nagaland State Pollution Control Board Signal Point, Dimapur, Nagaland – 797112 Email: - (npcb2@yahoo.com)	20	The Chairman Odisha State Pollution Control Board Paribesh Bhawan A-118, Nilakanta Nagar, Unit –VIII, Bhubaneshwar – 751012. Email: - (chairman@ospceboard.org)
21	The Chairman Punjab State Pollution Control Board Nabha Road, ITI Rd, Adarsh Nagar, Prem Nagar, Patiala - 147001. Email:- (chairman.ptl.ppcb@punjab.gov.in)	22	The Chairman Sikkim State Pollution Control Board Department of Forest, Environment & Wildlife Management Government of Sikkim, Deorali, Gangtok, -737102 (Sikkim) Email:- (spcbsikkim@gmail.com)
23.	The Chairman Rajasthan State Pollution Control Board A-4 Institutional Area, Jhalane Dungri Jaipur – 302004. (Rajasthan) Email:- (chairperson@rpcb.nic.in)	24.	The Chairman Telangana Pollution Control Board Paryavaran Bhavan A-3, Industrial Estate, Sanath Nagar, Hyderabad – 500 018 (Telangana) Email:- (chief.advisor@telangana.gov.in)

25	The Chairman Tripura State Pollution Control Board Parivesh Bhawan Pt. Nehru Complex, Gorkhabasti P.O., Kunjaban, Agartala, Tripura - 799 006 Email:- (bagarwala00@gmail.com)	26	The Chairman Tamil Nadu Pollution Control Board No. 76, Mount Salai, Guindy, Chennai – 600032 (Tamil Nadu) Email:-(chairman@tnpcb.gov.in)
27.	The Chairman Uttarakhand Pollution Control Board Gaura Devi Bhawan, 46 B IT Park Sahastradhara, Dehradun-248001 Uttarakhand Email:- (Secy-for-ua@nic.in)	28.	The Chairman Uttar Pradesh Pollution Control Board Building No. TC-12V VibhutiKhand, Gomti Nagar, Lucknow– 226010, (Uttar Pradesh) Email:- (chairman@uppcb.in)
29.	The Chairman Andaman & Nicobar Islands Pollution Control Committee Department of Science & Technology Dollyganj Van Sadan, Haddo P.O., Port Blair-744102, (Andaman & Nicobar) Email:- (secretaryuddm@gmail.com)	30	The Chairman Chandigarh Pollution Control Committee Paryavaran Bhawan Madhya Marg, Sector - 19 B, Chandigarh – 160019. Chandigarh Email:- (cpcc-chd@nic.in)
31.	The Chairman Delhi Pollution Control Committee 4 th & 5 th Floor, ISBT Building, Kashmere Gate, Delhi - 110006. Email:- (chdpcc@nic.in)	32.	The Chairman Daman, Diu & Dadra Nagar Haveli Pollution Control Committee 1 st Floor, Udhog Bhavan Bhenslore, Dunetha Nani Daman, Daman – 396210 Email:- (fs-dmn-diu@nic.in)
33.	The Chairman Lakshadweep Pollution Control Committee Lakshadweep Administration Department of Science, Technology & Environment Kavarati – 682555. (Lakshadweep) Email:- (lk-advisor@gov.in)	34.	The Chairman Puducherry Pollution Control Committee Department of Science, Technology & Environment 3rd Floor, Housing Board Complex, Anna Nagar, Nellithope, Puducherry – 605 005 Email:- (secytran@py.gov.in)
35.	The Chairman West Bengal Pollution Control Board Paribesh Bhavan Canteen, 10A, Sector III, Bidhannagar, Kolkata- 700106 West Bengal Email:- (chrnm.wbpcbwb@bangla.gov.in)	36	The Chairman Ladakh Pollution Control Committee Skara Yokma, Near KBR Airport, Leh-194101 UT of Ladakh Email:- (Admsecyutl.hfee@gmail.com)

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3.	<p>The Regional Director (Shillong) Central Pollution Control Board BSNL NE- 1, Telecom Circle CTO Building Ground Floor Shillong-793001</p> <p>E-mail: - (zoshillong.cpcb@nic.in)</p>	4.	<p>The Regional Director (Bhopal) Central Pollution Control Board 3rd Floor, Sahkar Bhawan North T.T Nagar Bhopal- 462003</p> <p>E-mail: - (cpcb.bhopal@gov.in)</p>
5.	<p>The Regional Director (Lucknow) Central Pollution Control Board Ground Floor, PICUP Bhawan Vibhuti Khand, Gomti Nagar Lucknow- 226020</p> <p>E-mail: - (zolucknow.cpcb@nic.in)</p>	6.	<p>The Regional Director (Bengaluru) Central Pollution Control Board 1st& 2nd Floors, Nisarga Bhawan A-Block, Thimmaiah Main Road 7th D Cross, Shivanagar Opposite Pushpanjali Theatre Bengaluru-560010</p> <p>E-mail:- (zobangalore.cpcb@nic.in)</p>
7.	<p>The Regional Director(Chandigarh) Central Pollution Control Board BSNL Exchange, 2nd Floor Sector 49-C, Chandigarh-160047</p> <p>E-mail: - (rdchandigarh.cpcb@gov.in)</p>	8.	<p>The Regional Director (Chennai) Central Pollution Control Board Regional Directorate - Chennai 2nd Floor, 40-E, BSNL Building TVK Industrial Estate, CIPET Road, Guindy, Chennai – 600032.</p> <p>E-mail: - (rdchennai.cpcb@gov.in)</p>
9.	<p>The Regional Director (Pune) Central Pollution Control Board Row House No. 1, Nisarg Vihar, Near Mitcon International Public School, Balewadi, Pune-411045</p> <p>E-mail: - (rdpune.cpcb@gov.in)</p>		



Classification of Sectors into Red, Orange, Green, White and Blue Categories

(A tool for progressive environmental management)



Central Pollution Control Board

**“Parivesh Bhawan”, East Arjun Nagar
Delhi-110032**

(January 2025)

S. No.	Sector	W1	W2	W3	PI _w	A1	A2	A3	PI _A	H1	H2	PI _H	Pollution Index (PI)	Category	Remarks	Concerned Division	
135	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)	0	0	0	0	0	0	0	0	0	0	0	0	White		IPC-V	
136	Fountain Pen manufacturing by assembling only	0	0	0	0	0	0	0	0	0	0	0	0	White		IPC-V	
137	Glass Putty and sealant (by mixing with machine only)	0	0	0	0	0	0	0	0	0	0	0	0	White		IPC-V	
138	Manufacturing of Paper Pins, U-clips, etc.	0	0	0	0	0	0	0	0	0	0	0	0	White		IPC-V	
139	Solar Power generation through solar photovoltaic cell and wind power	0	0	0	0	0	0	0	0	0	0	0	0	White		IPC-V	
~R~																	
140	Synthetic Rubber excluding molding	20	15	15	50	20	0	25	45	20	10	30	68.8	Orange	Most synthetic rubber is created from two materials, styrene, and butadiene.	IPC-I	
141.0 REFRACTORIES																	
141.1	Refractories based on coal/liquid fuel (fuel consumption: 12 TPD and above)	0	0	0	0	25	25	30	80	0	0	0	80	Red		IPC-V	
141.2	Refractories based on coal/liquid fuel (fuel consumption: less than 12 TPD)	0	0	0	0	25	25	25	75	0	0	0	75	Orange		IPC-V	
141.3	Refractories based on cleaner fuels	0	0	0	0	25	25	10	60	0	0	0	60	Orange		IPC-V	
142.0 RUBBER PRODUCTS MANUFACTURING																	



भारत का राजपत्र

The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

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पर्यावरण और वन मंत्रालय

अधिसूचना

नई दिल्ली, 18 फरवरी, 2009

सा.का.नि. 97(अ).—केन्द्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, पर्यावरण (संरक्षण) नियम, 1986 में और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :—

1. (1) इन नियमों का संक्षिप्त नाम पर्यावरण (संरक्षण) संशोधन नियम, 2009 है।

(2) ये राजपत्र में उनके प्रकाशन की तारीख को प्रवृत्त होंगे।

2. पर्यावरण (संरक्षण) नियम, 1986 की अनुसूची- I में, क्रम संख्या 101 और संबंधित प्रविष्टियों के पश्चात् निम्नलिखित क्रम संख्या और प्रविष्टियां अन्तःस्थापित की जाएंगी, अर्थात् :—

क्र. सं.	उद्योग	पैरामीटर	मानक
1	2	3	4
102	उच्चतापसह उद्योग	क. उत्सर्जन	मानक
		(i) डाउन ड्राफ्ट भट्टा (ईंधन : कोयला)	
		श्रेणी*	सांद्रण सीमा (मि.ग्रा./ नार्मल घन मी.)
		विविक्त कण	लघु/ मध्यम/बृहत्
			350

1	2	3	4
			न्यूनतम (मीटर)
चिमनी की ऊँचाई	लघु मध्यम बृहत्	15 18 21	
(ii) डाउन ड्राफ्ट भट्टा के अलावा (ईंधन) (कोयला)			
श्रेणी*	सांद्रण	सीमा (मि.ग्रा./नार्मल घन मी.)	
विविक्त कण	लघु मध्यम बृहत्	300 200 150	न्यूनतम (मीटर)
चिमनी की ऊँचाई	लघु मध्यम बृहत्	15 18 21	
(iii) बाक्स, टनल, डाउन ड्राफ्ट भट्टियां आदि (ईंधन : प्राकृतिक गैस/उत्पादक गैस/एल पी जी अथवा ईंधनों का संयोजन/फर्नेस आइल गौण ईंधन के रूप में)			
श्रेणी*	सांद्रण	सीमा (मि.ग्रा./नार्मल घन मी.)	
विविक्त कण	लघु मध्यम/ बृहत्	200 150	न्यूनतम (मीटर)

1	2	3	4
चिमनी की ऊँचाई	लघु	12	
	मध्यम	15	
	बृहत्	18	
	श्रेणी*	उत्पादन (टन प्रति वर्ष)	
	छोटी भट्टी	15000 से कम	
	मध्यम भट्टी	15001-50,000	
	बृहत् भट्टी	50,000 से अधिक	
(iv) रोटेरी भट्टी (ईंधन फर्नेस आइल)			
	श्रेणी**	सांद्रण	सीमा
		(मि.ग्रा./नार्मल घन मी.)	
	विविक्त कण	लघु	200
		मध्यम/	150
		बृहत्	न्यूनतम
			(मोटर)
चिमनी की ऊँचाई	लघु	35	
	मध्यम	45	
	बृहत्	60	

श्रेणी**	उत्पादन (टन प्रति वर्ष)
छोटी रोटेरी भट्टी	50 से कम
मध्यम रोटेरी भट्टी	51—100
बृहत् रोटेरी भट्टी	100 से अधिक

टिप्पणी :

- विविक्त पदार्थ के सभी मान 6 प्रतिशत कार्बन डॉइक्साइड पर सुधार जाएंगे।
- किसी प्रक्रिया अथवा संयंत्र से अस्थायी उत्सर्जन 10 मि.ग्रा./घन मीटर से ज्यादा नहीं होने चाहिए।
- प्रत्येक चिमनी भवन या शेड अथवा उद्योग में संयंत्र के सबसे ऊँचे बिंदु लेकिन बकेट एलिवेटर, मिलहाउस और वाइब्रेटिंग स्क्रीन को छोड़कर, से कम से कम 2 मीटर ऊँची होनी चाहिए।
- यदि एक चिमनी में एक से ज्यादा भट्टी जुड़ी हो तब भट्टी की क्षमता को निर्धारित करने के लिए सभी भट्टियों की उत्पादन क्षमता के योग पर विचार किया जाएगा और तदनुसार कुल क्षमता पर निर्भर करते हुए उत्सर्जन मानक और चिमनी की ऊँचाई निर्धारित की जाएगी।
- चिमनी की मानीटरिंग चार्जिंग के समय और चार्जिंग पूरा होने के बाद की जाएगी और इन दो परिणामों का औसत ही उत्सर्जन स्तर के रूप में माना जाएगा।

1	2	3	4
			ख. बहिस्त्राव मानक सांद्रण के लिए सीमित मूल्य (मि. ग्रा./लीटर) पी एच को छोड़कर सतही जल/धारा म्युनिसिपल सिंचाई के सीवर लिए भूमि
	पी एच	5.5 से 9.0	5.5 से 9.0 5.5 से 9.0
	तेल और ग्रीस	10	20 10
	बी ओ डी	30	250 100
	3 दिन 27°C		
	सी ओ डी	250	— —
	निलम्बित ठोस	100	600 200
	फिनॉल्स	1.0	5.0 —
	सायनाइड	0.2	2.0 0.2
	(CN के रूप में)		
	क्रोमियम	0.1	2.0 1.0
	(हेक्सावैलेन्ट)		
	क्रोमियम	2.0	2.0 2.0''
	(कुल)		

[फा. सं. क्यू-15017/36/2007-सी पी डब्ल्यू]

रजनीश दुबे, संयुक्त सचिव

टिप्पणी : मूल नियम, भारत के राजपत्र में सं. का.आ. 844 (अ), तारीख 19 नवम्बर, 1986 द्वारा प्रकाशित की गई थी और पश्चात्पूर्ती संशोधन सं. का.आ. 433(अ), तारीख 18 अप्रैल 1987, सं. का.आ. 64(अ), तारीख 18 जनवरी, 1988, सं. का.आ. 3(अ), तारीख 3 जनवरी 1989, सं. का.आ. 190(अ), तारीख 15 मार्च, 1989, सा.का.नि. 913(अ), तारीख 24 अक्टूबर, 1989, सं. का.आ. 12(अ), तारीख 8 जनवरी, 1990, सं. सा.का.नि. 742(अ), तारीख 30 अगस्त, 1990, सं. का.आ. 23(अ), तारीख 16 जनवरी, 1991, सा.का.नि. 93(अ), तारीख 21 फरवरी, 1991, सा.का.नि. 95(अ), तारीख 12 फरवरी, 1992, सा.का.नि. 329(अ), तारीख 13 मार्च, 1992, सा.का.नि. 475(अ), तारीख 5 मई, 1992, सा.का.नि. 329(अ), तारीख 13 मार्च, 1992, सा.का.नि. 797(अ), तारीख 1 अक्टूबर, 1992, सा.का.नि. 386(अ), तारीख 28 अप्रैल, 1993, सा.का.नि. 422(अ), तारीख 19 मई, 1993, सा.का.नि. 801(अ), तारीख 31 दिसम्बर, 1993, सा.का.नि. 176(अ), तारीख 3 अप्रैल, 1996, सा.का.नि. 631(अ), तारीख 31 अक्टूबर, 1997, सा.का.नि., 504(अ), तारीख 20 अगस्त, 1998, सा.का.नि. 7(अ), तारीख 2 जनवरी, 1999, सा.का.नि. 682(अ), तारीख 5 अक्टूबर, 1999, सा.का.नि. 742(अ), तारीख 25 सितम्बर, 2000, सा.का.नि. 72(अ), तारीख 6 फरवरी, 2001, सा.का.नि. 54(अ), तारीख 22 जनवरी, 2002, सा.का.नि. 371(अ), तारीख 17 मई, 2002, सा.का.नि. 489(अ), तारीख 9 जुलाई, 2002, सं. का.आ. 1088(अ), तारीख 11 अक्टूबर, 2002 और

सा.का.नि. 849(अ), तारीख 30 दिसम्बर, 2002, सा.का.नि. 520(अ), तारीख 1 जुलाई, 2003, सा.का.नि. 92(अ), तारीख 29 जनवरी, 2004, सा.का.नि. 448 (अ), तारीख 12 जुलाई, 2004, शुद्धि-पत्र सा.का.नि. 520(अ), तारीख 12 अगस्त, 2004, सा.का.नि. 272(अ), तारीख 5 मई, 2005, सा.का.नि. 315(अ), तारीख 16 मई, 2005, सा.का.नि. 546(अ), तारीख 30 अगस्त, 2005, सा.का.नि. 46(अ), तारीख 3 फरवरी 2006, सा.का.नि. 464(अ), तारीख 7 अगस्त, 2006, सा.का.नि. 640(अ), तारीख 16 अक्टूबर, 2006, सा.का.नि. 566(अ), तारीख 29 अगस्त, 2007, सा.का.नि. 704(अ), तारीख 12 नवम्बर, 2007, सा.का.नि. 186(अ), तारीख 18 मार्च, 2008, सा.का.नि. 280(अ), तारीख 11 अप्रैल, 2008, सा.का.नि. 344(अ), तारीख 7 मई, 2008, सा.का.नि. 414(अ), तारीख 30 मई, 2008, सा.का.नि. 481(अ), तारीख 26 जून, 2008, सा.का.नि. 579(अ), तारीख 6 अगस्त, 2008, सा.का.नि. 600(अ), तारीख 18 अगस्त, 2008 और सा.का.नि. 752(अ), तारीख 24 अक्टूबर, 2008 द्वारा किए गए।

MINISTRY OF ENVIRONMENT AND FORESTS

NOTIFICATION

New Delhi, the 18th February, 2009

G.S.R. 97(E).— In exercise of the powers conferred by Sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely :—

1. (1) These rules may be called the Environment (Protection) Amendment Rules, 2009.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Environment (Protection) Rules, 1986, in Schedule I, after serial number 101 and entries relating thereto, the following serial number and entries shall be inserted, namely :—

S. No.	Industry	Parameter	Standard
1	2	3	4
"102	Refractory Industry	A. Emission Standards	
		(i) Down Draft Kiln (Fuel : Coal)	
		Category*	limiting concentration (mg/Nm ³)
	Particulate matter	small/medium/large	350

1	2	3	4
	Stack height	small medium large	Minimum (metres) 15 18 21
	(ii) Other than Down Draft Kiln (Fuel : Coal)		
		Category*	limiting concentration (mg/Nm ³)
	Particulate matter	small medium large	300 200 150
			Minimum (metre)
	Stack height	small medium large	15 18 21
	(iii) Box, Tunnel, Down Draft Kiln, etc. (Fuel : Natural Gas/Producer Gas/LPG or a combination of Fuels/Furnance Oil as Secondary Fuel)		
		Category*	limiting concentration (mg/Nm ³)
	Particulate matter	Small medium/ large	200 150
			Minimum (metre)
	Stack height	small medium large	12 15 18
		Category*	Production (tpa)
		small kiln	<15,000
		medium kiln	15,001—50,000
		large kiln	above 50,000
	iv. Rotary Kiln (Fuel : Furnance Oil)		
		Category**	limiting concentration (mg/Nm ³)
	Particulate matter	Small medium/ large	200 150
			Minimum (metre)
	Stack height	small medium large	35 45 60
		Category**	Production
		Small rotary kiln	(tpd) <50
		medium rotary kiln large	51—100
		rotary kiln	above 100

Note :—

- (i) All values of particulate matter are to be corrected at 6 per cent Carbon Dioxide.
- (ii) Fugitive emission shall not exceed 10 mg/m³ from any process or plant.
- (iii) Each stack shall be at least 2 metre above the top most point of the building, shed or plant in the industry excluding bucket elevator, mill house and vibrating screen.
- (iv) If more than one kiln is connected to single stack, sum of the production capacity of all the kilns would be considered for determining the capacity of the kiln and accordingly depending upon the total capacity, emission standard and stack height would be implemented.
- (v) Monitoring of stack shall be carried out at the time of charging and after the completion of charging and average of these two results shall be considered as emission level.

1	2	3	4
			B. Effluent Standards
			Limiting value for concentration (mg/l except for pH)
		Inland Surface Water	Public Sewer Land for Irrigation
pH	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0
Oil and Grease	10	20	10
BOD _{5 days, 27°C}	30	250	100
COD	250	—	—
Suspended Solids	100	600	200
Phenols	1.0	5.0	—
Cyanide as CN	0.2	2.0	0.2
Cr(Hexa-valent)	0.1	2.0	1.0
Cr(Total)	2.0	2.0	2.0*

[F. No. Q-15017/36/2007-CPW]

RAJNEESH DUBE, Jt. Secy.

Note :— The principal rules were published in the Gazette of India *vide* number S.O. 844(E), dated 19th

November, 1986 and subsequently amended *vide* S.O. 433 (E), dated 18th April, 1987, S.O. 64(E), dated 18th January, 1988, S.O. 3 (E), dated 3rd January, 1989, S.O. 190 (E), dated 15th March, 1989, G.S.R. 913(E), dated the 24th October, 1989, S.O. 12 (E), dated the 8th January, 1990, G.S.R. 742(E), dated the 30th August, 1990, S.O. 23(E), dated the 16 January, 1991, G.S.R. 93(E), dated the 21st February, 1991, G.S.R. 95(E), dated the 12th February, 1992, G.S.R. 329(E), dated the 13th March, 1992, G.S.R. 475(E), dated the 5th May, 1992, G.S.R. 797(E), dated the 1st October, 1992, G.S.R. 386(E), dated the 28th April, 1993, G.S.R. 422(E), dated the 19th May, 1993, G.S.R. 801(E), dated the 31st December, 1993, G.S.R. 176(E), dated the 3rd April, 1996, G.S.R. 631(E), dated the 31st October, 1997, G.S.R. 504(E), dated the 20th August, 1998, G.S.R. 7(E), dated the 2nd January, 1999, G.S.R. 682(E), dated the 6th October, 1999, G.S.R. 742 (E), dated the 25th September, 2000, G.S.R. 72(E), dated the 6th February, 2001, G.S.R. 54(E), dated the 22nd January, 2002, G.S.R. 371(E), dated the 17th May, 2002, G.S.R. 489(E), dated the 9th July, 2002, S.O. 1088(E), dated the 11th October, 2002, and G.S.R. 849(E), dated the 30th December, 2002, G.S.R. 520(E), dated the 1st July, 2003, G.S.R. 92(E), dated 29th January, 2004, G.S.R. 448(E), dated the 12th July, 2004, Corrigenda G.S.R. 520(E), dated the 12th August, 2004, G.S.R. 272(E), dated the 5th May, 2005, G.S.R. 315(E), dated the 16th May, 2005, G.S.R. 546(E), dated the 30th August, 2005, G.S.R. 46(E), dated the 3rd February, 2006, G.S.R. 464(E) dated the 7th August, 2006, G.S.R. 640(E), dated the 16th October, 2006, G.S.R. 566(E), dated the 29th August, 2007, G.S.R. 704(E), dated the 12th November, 2007, G.S.R. 186(E), dated the 18th March, 2008, G.S.R. 280(E), dated the 11th April, 2008, G.S.R. 344(E), dated the 7th May, 2008, G.S.R. 414(E), dated the 30th May, 2008 and G.S.R. 481(E), dated the 26th June, 2008, G.S.R. 579(E), dated the 6th August, 2008, G.S.R. 600(E), dated the 18th August, 2008 and G.S.R. 752(E), dated the 24th October, 2008.

SPEED POST

B- 33014/40/2017- AQM

November 15, 2017

The Chief Secretary
(as per list)

Sub.: Direction under Section 5 of The Environmental (Protection) Act, 1986 regarding prohibition on use of Petcoke & Furnace oil in NCR states- reg.

WHEREAS, rising air pollution in Delhi is a matter of serious concern, especially with regards to high levels of particulate matter exceeding National Ambient Air Quality Standards, 2009;

WHEREAS, in spite of targeted action implemented as per Graded Response Action Plan, Delhi air quality deteriorated significantly and reached 'Severe +' or Emergency conditions on November 07, 2017 and recurring since then;

WHEREAS, petcoke & furnace oil are some of the contributors to secondary particulate matter in the ambient air in Delhi and NCR and secondary particulate is a consistent source, contributing 25% – 30% (PM₁₀ – PM_{2.5}) during winters and 10% – 15% (PM₁₀ – PM_{2.5}) during summers;

WHEREAS, use of petcoke and furnace oil is not permitted in Delhi;

WHEREAS, Hon'ble Supreme Court vide its order dated October 24, 2017 in WP (c) 13029/ 1985 in the matter of M.C. Mehta Vs. Union of India directed, "Since the state governments of U.P., Haryana and Rajasthan have no objection and they have not taken any positive action, keeping the pollution level in NCR and particularly in Delhi, we have no option but to place a ban on use of furnace oil and petcoke in the states of U.P., Haryana and Rajasthan. The ban will come into effect from November 01, 2017. We expect the state governments to issue appropriate notification immediately. Even if they do not issue such notification then in compliance with the order of this court, the ban will take effect from 1st November, 2017 in any case";

WHEREAS, the central government in the Ministry of Environment, Forest and Climate Change has decided that use of petcoke and furnace oil in Delhi and NCR states will be henceforth banned with immediate effect until further orders;

Now therefore, in exercise of powers delegated to The Chairman, CPCB under Section 5 of The Environmental (Protection) Act, 1986 and in view of above referred Hon'ble Supreme Court's order, it is directed that prohibition on use of petcoke and furnace oil by any industry, operation or processes within your state be ensured, with immediate effect until further orders.

Receipt of this direction may please be acknowledged immediately and action taken report be sent to CPCB within 7 days of receipt of these directions.

(S.P. Singh Parihar)
Chairman

List:

The Chief Secretary
Government of Uttar Pradesh
Lal Bahadur Shastri Bhawan
UP Secretariat
Lucknow-226 001

The Chief Secretary
Government of Rajasthan
Tilak Marg Secretariat
Jaipur, Rajasthan- 302 005

The Chief Secretary
Government of Haryana
4th Floor, Haryana Civil Secretariat
Sector-1, Chandigarh – 160 001

Copy to:

- The Chairman : For kind information, please
Environment Pollution Control Authority
Core 6A, 12th floor, India habitat Centre
Lodhi road, New Delhi- 110003
- Shri Ritesh Kumar Singh : For kind information, please
Joint Secretary
C P division
Ministry of Environment, Forests & Climate Change
Indira Paryana Bhawan
Jor Bagh, New Delhi – 110 003
- ✓ • Head, IT division : For uploading on website, please

(A. Sudhakar)
Member Secretary

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 13029/1985

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(1) In Re: REPORT NO. 71 AND 78 FILED BY EPCA
(REGARDING COMPREHENSIVE ACTION PLAN FOR AIR POLLUTION CONTROL AND
SUPPLEMENTARY REPORT ON THE COMPREHENSIVE ACTION PLAN WITH
TIMELINES)

2) IN Re: REPORT NO. 73 AND 75 FILED BY EPCA (ON THE ASSESSMENT OF
POLLUTION UNDER CONTROL (PUC) PROGRAMME IN DELHI AND NCR)

Date : 17-11-2017 These applications were called on for hearing
today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Harish N. Salve, Sr. Advocate (A.C.)

Ms. Aparajita Singh, Advocate (A.C.)

Mr. A.D.N. Rao, Advocate (A.C.) [Np]

Mr. Siddhartha Chowdhury, Advocate (A.C.) [Np]

Petitioner-In-Person

For Respondent(S) Mr. A.N.S. Nadkarni, ASG
Mr. S.Wasim A. Qadri, Adv.
Mr. D.L. Chidanand, Adv.
Mr. Ritesh Kumar, Adv.
Mr. Zaid Ali, Adv.
Mr. Saeed Qadri, Adv.
Mr. S.S. Rebello, Adv.
Ms. Nivedita Nair, Adv.
Mr. Abhisehk Bharadwaj, Adv.
Mr. Jai Dehadrai, Adv.
Ms. Divya Prakash Pandey, Adv.
Mr. Ajit Yadav, Adv.
Ms. Saudamini Sharma, Adv.
Ms. Pallavi Chopra, Adv.
Mr. G.S. Makker, Advocate.

Mr. Ajit Yadav, Adv.

CPCB	Mr. Vijay Panjwani, Advocate
U.P.	Ms. Aishwarya Bhati, AAG Ms. Rachna Gupta, Adv. Mr. Siddhant S. Malik, Adv.
Haryana	Mr. Anil Grover, AAG Ms. Noopur Singhal, Adv. Mr. Satish Kumar, Adv. Mr. Ajay Bansal, Adv. Mr. Gaurav Yadav, Adv. Mr. Sanjay Kr. Visen, Advocate Mr. Samir Ali Khan, Advocate
Rajasthan	Mr. S.S. Shamsbery, AAG Mr. Amit Sharma, Adv. Mr. Ankit Raj, Adv. Ms. Indira Bhakar, Adv. Ms. Ruchi Kohli, Advocate
NCT	Mr. Chirag M. Shroff, Adv. Ms. Neha Sangwan, Adv. Mr. B.K. Prasad, Advocate. M/S S Narain
Mercedes Benz	Mr. Gopal Subramaniam, Sr. Adv. Mr. Akshat Hansaria, Adv. Mr. Amit K. Mishra, Adv. Mr. Pavan Bhushan, Adv. Mr. Ritesh Bajaj, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Report Nos. 72 and 76

On 13.11.2017, we had reserved orders on various applications filed for recall of the order dated 24.10.2017 regarding the ban on use of furnace oil and pet coke in the States of U.P., Haryana and Rajasthan.

Today, the learned ASG has placed before us a decision taken

by the Ministry of Environment, Forests and Climate Change of the Government of India on 15.11.2017 requiring the Central Pollution Control Board to issue a direction under Section 5 of the Environment (Protection) Act 1986 to the States of U.P., Haryana and Rajasthan prohibiting any industry, operation or processes using pet coke and furnace oil as fuel with immediate effect until further orders. It is clarified by the learned ASG that this is with respect to entire State and not only NCR region.

Pursuant to the communication dated 15.11.2017, a direction has been issued on the same date i.e. 15.11.2017 by the Chairman, CPCB under Section 5 of the Environment (Protection) Act, 1986. The direction is to the effect that there will be a prohibition on the use of pet coke and furnace oil by any industry, operation or processes within the the States of U.P., Haryana and Rajasthan with immediate effect until further orders.

It is submitted by the learned Amicus that a prohibition on the use of pet coke and furnace oil will solve only a part of the problem. A direction should also be issued to the effect there is a ban on the sale of pet coke and furnace oil in all these three States for being used as fuel.

The learned ASG says that he will look into the matter and will get back to us within a week or so.

We may note that pollution caused by pet coke and furnace oil is not a problem confined only to the NCR region but appears to be a problem faced by almost all the States and Union Territories in the country.

For the present, we do not propose to give any direction to

any other State and Union Territory but we request all the State Governments and Union Territories to consider taking similar measures as have been taken by the Government of India and the Chairman of the Central Pollution Control Board under Section 5 of the Environment (Protection) Act, 1986.

List on 4th December, 2017.

Report Nos. 71 and 78 (REGARDING COMPREHENSIVE ACTION PLAN FOR AIR POLLUTION CONTROL AND SUPPLEMENTARY REPORT ON THE COMPREHENSIVE ACTION PLAN WITH TIMELINES)

List on 4th December, 2017 for final orders.

Report Nos.73 and 75 (ON THE ASSESSMENT OF POLLUTION UNDER CONTROL (PUC) PROGRAMME IN DELHI AND NCR)

List on 4th December, 2017 for final orders.

Application for Direction by the Amicus Curiae

Learned Amicus has moved an application in which it is prayed as follows:

- a) Direct the collection of a compensatory sum on petrol and diesel in NCR to be used for measures to deal with pollution in the NCR region.
- b) Direct that the charge so collected should be utilized by the Union of India to procure the requisite agricultural equipments for the farmers of Punjab and Haryana.
- c) Further direct that the Ministry of Petroleum and Natural Gas examine the feasibility of existing technologies and present a workable scheme on the use and disposal of the crop stubble to this

Hon'ble Court.

It is our impression that a prayer similar to prayer (c) has already been made in a writ petition filed and is perhaps pending before Hon'ble the Chief Justice.

On the request of the learned Amicus , we take the application on record but do not pass any orders since the learned Amicus says that he will move Hon'ble the Chief Justice.

Application for Direction by the Amicus Curiae

The learned Amicus has moved another application in which it is prayed as follows:

- a) Direct that sufficeint gas supply be made available so that all power generation in the NCR region is from power plants using gas as their principal fuel.
- b) Direct a ban on import of pet coke and furnace oil and confine the use of domestic pet coke for the sole purpose of feedstock.
- c) Direct the implementation of the 2015 emission standards for power plants as per schedule i.e. by December 2017
- d) Direct the review of the status of existing coal based power plants and a timebound switch over to natural gas.
- e) Direct the Union to oversee measures to strengthen the distribution of electricity in the NCR region to ensure that there is no shortfall in availability of electricity on 24/7 basis.

Issue notice returnable on 04.12.2017.

Mr. Qadri, learned counsel accepts notice.

Learned ASG seeks some time to have instructions and file a response, if necessary.

Several amounts running into hundreds if not thousand crores have been collected under various heads/accounts pursuant to various orders passed by this Court from time to time. We request the learned ASG appearing for the Union of India, Mr. Vijay Panjwani, learned counsel for CPCB and Ms. Aprajita Singh, the learned Amicus before us to sit together and identify all the heads and the amounts lying under those heads / accounts so that there can be proper utilization of these funds. The Registry is directed to give access to the relevant records, if necessary.

The learned ASG, Mr. Vijay Panjwani and Ms. Aprajita Singh, the learned Amicus may take the assistance of any other person that they feel necessary.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
COURT MASTER

SPEED POST

B-33014/07/2019/IPC-II/ 5747-5778

August 23, 2019

To,

The Chief Secretary/Administrators,
Government of States/Union Territories
(As per list enclosed - 1)

Sub: Directions under Section 5 of the Environment (Protection) Act, 1986 regarding preparing a policy on use of Pet coke & Furnace oil.

WHEREAS, rising pollution is a matter of serious concern, especially high levels of particulate matter exceeding National ambient air quality standards, 2009; and

WHEREAS, pet coke and furnace oil / fuel oil (FO) emit more SO₂ as compared to other conventional fuels due to high sulphur content and also contribute to forming of finer secondary particulate matter in ambient air, which form a significant fractions of PM (PM₁₀ & PM_{2.5}); and

WHEREAS, Hon'ble Supreme Court of India passed vide dated 24.10.2017 in Writ Petition (Civil) 13029 / 1985, banned use of Pet coke and furnace oil in industries in the NCR state of Haryana, Uttar Pradesh and Rajasthan. Accordingly, Central Pollution Control Board at the behest of Government of India issued directions under Section 5 of the Environment (Protection) Act, 1986 to NCR state; and

WHEREAS, subsequently, Supreme Court passed Order dated 17.11.2017 in the above mentioned writ petition, noting that pollution caused by pet coke and furnace oil is not a problem confined only to the NCR but appears to be a problem faced by almost all the States and Union Territories in the country. Hon'ble Supreme Court requested all the State Governments and Union Territories to consider taking similar measures as have been taken by the Government of India and the Chairman of the Central Pollution Control Board (thereby referring to the above mentioned Directions issued by CPCB to state governments of NCR states for compliance of Supreme Court order dated 24.10.2017); and

WHEREAS, Hon'ble Supreme Court passed subsequent orders dated 13.12.2017, 05.02.2018, 26.07.2018, 09.10.2018 in the above writ petition; and

WHEREAS, Hon'ble Supreme Court in above mentioned order dated 09.10.2018 noted CPCB's report regarding use of pet coke as feed stock in CPC units wherein it was recommended that due to emission of SO₂ in high concentrations the emissions need to be treated in FGD systems having removal efficiency more than 90% and also noted that the views expressed by CPCB have been considered by MoEF&CC which is in agreement with the CPCB; and

WHEREAS, for filling response in cases O.A. No. 67 of 2019 Sumit Kumar Vs State of Himachal Pradesh & Ors. and O.A. No. 138 of 2019 Amarjeet Kumar Vs Union of India & Ors in Hon'ble National Green Tribunal, CPCB requested all states governments vide email dated 01.02.2019 to provide details of measures taken for banning use of pet coke and furnace oil in their state as suggested by the Hon'ble Supreme Court vide its order dated 17.11.2017; and

WHEREAS, Hon'ble National Green Tribunal passed Order dated 28.03.2019 in O.A. No. 67of 2019 and O.A. No. 138 of 2019, noting the brief on the above Supreme Court orders regarding pet coke and furnace oil provided by CPCB, and directing CPCB to issue appropriate directions in this regard to the concerned States and Union Territories indicating coercive measures against those who fail to comply with the directions; and

WHEREAS, Hon'ble National Green Tribunal passed further Order dated 04.07.2019 in above cases, directing CPCB again to proceed to take further action in the matter (as already directed by Order dated 28.03.2019); and

WHEREAS, the matter was discussed by CPCB with oil refinery representative on 20.05.2019 wherein it was informed that it is technically possible to produce low sulphur oil like slurry oil, LSHS, LDO by refineries and that if demand of FO is reduced, the refineries will have to convert it either into pet coke by installing cocker, or into bitumen by enhancing capacity of VBU which may require minimum one-year time, or will have to export it; and

WHEREAS, as per notification no. S.O. 844 (E) dated 19th November 1986 under sub rule 3 of rule 3, the standards for emission or discharge of environmental pollutants specified under sub-rule (1) or sub-rule (2) shall be complied with by an industry, operation or process within a period of one year of being so specified; and

WHEREAS, Ministry of Environment & Forests, Government of India, vide Notifications No. S. O. 157 (E) of 27.02.1996 and S. O. 730 (E) dated 10.07.2002, has delegated the powers vested under Section 5 of the Environment (Protection) Act, 1986 (29 of 1986) to the Chairman, Central Pollution Control Board, to issue directions to any industry or any local body or any other authority for violations of the standards and rules notified under the Environment (Protection) Rules, 1986 and amendment thereof.

NOW, THEREFORE, in view the above and in exercise of the powers vested under Section 5 of the Environment (Protection) Act, 1986, following directions are issued:

1. State Government / Union Territory Administration shall formulate and enforce fuel policy regarding use of pet coke and FO in the State/UT in light of various orders passed by Supreme Court regarding use of pet coke and FO in Writ Petition (C) 13029/1985.
2. State Government / Union Territory Administration through respective SPCB/PCC shall take strict action against any industry if found violating the fuel policy on use of pet coke and FO that will be enforced as above, using the powers conferred under environmental laws.

Action taken report shall be submitted through SPCB/PCC by State/UT within one month i.e. by 23.09.2019.


(S.P.S. Parihar)
Chairman


Copy to:

1. The Chairman
SPCBs / PCCs
(As per list enclosed - 2)
2. The Joint Secretary (CP Division)
Ministry of Environment, Forests and Climate Change
Prithvi Wing, 2nd Floor, Room No. 216
Indira Paryavaran Bhawan,
Aliganj, Jor Bagh Road, New Delhi - 110003
3. The Regional Directors
Central Pollution Control Board
(As per list enclosed - 3)
4. The Divisional Head - IT, CPCB


(Prashant Gargava)
Member Secretary

List - 1

List of Chief Secretaries/ Administrators of States/UTs

S. No.	State	Designation	Address
1	Andhra Pradesh	Chief Secretary	Government of Andhra Pradesh 1st Block, 1st Floor A.P Secretariat Office, Velagapudi - 522503
2	Arunachal Pradesh	Chief Secretary	Government of Arunachal Pradesh Civil Secretariat Itanagar - 791111
3	Assam	Chief Secretary	Government of Assam Block- C, 3rd Floor, Assam Sachivalaya Dispur - 781006, Guwahati
4	Bihar	Chief Secretary	Government of Bihar Main Secretariat, Patna - 800015
5	Chhattisgarh	Chief Secretary	Government of Chhattisgarh Mahanadi Bhawan, Mantralaya Naya Raipur - 492002
6	Goa	Chief Secretary	Government of Goa, Secretariat, Porvroom, Bardez, Goa - 403521
7	Gujarat	Chief Secretary	Government of Gujarat 1st Block, 5th Floor Sachivalaya, Gandhinagar - 382010
8	Himachal Pradesh	Chief Secretary	Government of Himachal Pradesh H P Secretariat, Shimla - 171002
9	Jammu & Kashmir	Chief Secretary	Government of Jammu & Kashmir R. No. 2/7, 2nd, Floor Main Building Civil Secretariat, Jammu - 180001 R. No. 307, 3rd Floor Civil Secretariat, Srinagar - 190001
10	Jharkhand	Chief Secretary	Government of Jharkhand 1st Floor, Project Building, Dhurwa, Ranchi- 834004
11	Karnataka	Chief Secretary	Government of Karnataka Room No. 320, 3rd Floor Vidhana Soudha, Bengaluru - 560 001
12	Kerala	Chief Secretary	Government of Kerala Secretariat, Thiruvananthapuram - 695001

13	Madhya Pradesh	Chief Secretary	Government of Madhya Pradesh MP Mantralaya, Vallabh Bhavan Bhopal - 462004
14	Maharashtra	Chief Secretary	Government of Maharashtra CS Office Main Building, Mantralaya 6th Floor, Madame Cama Road, Mumbai - 400032
15	Manipur	Chief Secretary	Government of Manipur, South Block, Old Secretariat Imphal-795001
16	Meghalaya	Chief Secretary	Government of Meghalaya Main Secretariat Building Rilang Building, Room No. 321 Meghalaya Secretariat, Shillong - 793001
17	Mizoram	Chief Secretary	Government of Mizoram New Secretariat Complex, Aizwal - 796001
18	Nagaland	Chief Secretary	Government of Nagaland Civil Secretariat, Kohima- 797004
19	Odisha	Chief Secretary	Government of Odisha General Administration Department Odisha Secretariat Bhubaneswar - 751001
20	Punjab	Chief Secretary	Government of Punjab Chandigarh - 160001
21	Sikkim	Chief Secretary	Government of Sikkim New Secretariat, Gangtok - 737101
22	Tamil Nadu	Chief Secretary	Government of Tamil Nadu Secretariat, Chennai - 600009
23	Telangana	Chief Secretary	Government of Telangana Block C, 3rd Floor, Telangana Secretariat Khairatabad, Hyderabad, Telangana
24	Tripura	Chief Secretary	Government of Tripura New Secretariat Complex Secretariat-799010, Agartala West Tripura

25	Uttarakhand	Chief Secretary	Government of Uttarakhand 4 Subhash Road, Uttarakhand Secretariat Dehradun - 248001
26	West Bengal	Chief Secretary	Government of West Bengal Nabanna, 13th Floor, 325, Sarat Chatterjee Road, Mandirtala Shibpur, Howrah - 711102
27	Union Territory Andaman and Nicobar	Chief Secretary	Andaman and Nicobar Administration Secretariat, Port Blair - 744101
28	Union Territory of Dadra and Nagar Haveli	Administrator	Secretariat, Moti, Silvassa, Daman - 396220
29	Union Territory of Daman & Diu	Administrator	Secretariat, Moti, Daman - 396 220
30	Union Territory of Lakshadweep	Administrator	Lakshadweep, Kavaratti - 682555
31	Union Territory of Puducherry	Chief Secretary	Chief Secretariat, Goubert Avenue, Puducherry - 605001
32	Union Territory of Chandigarh	Administrator	Punjab Raj Bhavan, Sector 6, Chandigarh - 160019, India

List 2: List of SPCBs/PCCs

1.	The Member Secretary Andhra Pradesh Pollution Control Board D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada - 520 010	9.	The Member Secretary Gujarat Pollution Control Board Paryavaran Bhavan, Sector 10-A, Gandhi Nagar 382 010, Gujarat
2.	The Member Secretary Arunachal Pradesh State Pollution Control Board Govt. of Arunachal Pradesh, Department of Environment & Forests, Paryavaran Bhawan, Yupia Road, Papu Nalah, Naharlagun - 791 110	10.	The Member Secretary Himachal Pradesh State Pollution Control Board Him Parivesh, Phase- III, New Shimla - 171 009
3.	The Member Secretary Pollution Control Board- Assam, Bamunimaidam, Guwahati - 781 021, Assam	11.	The Member Secretary (April- October) J&K State Pollution Control Board, Parivesh Bhawan, Shiekh-ul- Campus, Behind Govt. Silk Factory, Raj Bagh, Srinagar (J&K)
4.	The Member Secretary Bihar Bihar State Pollution Control Board Parivesh Bhawan, Plot No. NS-B/2, Paliputra Industrial Area, Patliputra, Patna - 800 023	12.	The Member Secretary Jharkhand State Pollution Control Board T.A. Bldg., HEC, P. O. Dhurwa, Ranchi-834 004 (Jharkhand)
5.	The Member Secretary Chhattisgarh State Environment Conservation Board, Paryavas Bhawan, North Block Sector-19, Atal Nagar, Raipur - 492 002, Chhattisgarh	13.	The Member Secretary Karnataka State Pollution Control Board "Parisara Bhavan", #49,4th & 5th Floor, Church Street, Bangalore 560 001
6.	The Member Secretary Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor, Sector-19 B, Madhya Marg, Chandigarh - 160 019	14.	The Member Secretary Kerala State Pollution Control Board Head Office, Pattom. P. O Thiruvananthapuram - 695 004 Kerala
7.	The Member Secretary Pollution Control Committee, UTs of Daman, Diu and Dadra & Nagar Haveli Fort Area, Court Compound, Moti Daman - 396 220	15.	The Member Secretary Madhya Pradesh Pollution Control Board Paryavaran Parisar, E-5, Arera Colony Bhopal - 462 016, Madhya Pradesh
8.	The Member Secretary, Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao-Bardez Goa - 403511	16.	The Member Secretary Maharashtra Pollution Control Board, Kalpataru Points, 3rd & 4th Floor, Sion Matunga Scheme Road No.6 Opp. Cine Planet, Sion Circle, Sion (E), Mumbai-400 022

17.	The Member Secretary Manipur Pollution Control Board Lamphalpat, Imphal - 795 004, Manipur	25.	The Member Secretary Tripura State Pollution Control Board Parivesh Bhawan, Pandit Nehru Complex, P.O. Kunjaban, Gorkhabasti, Agartala - 799 006, Tripura
18.	The Member Secretary Meghalaya State Pollution Control Board, "ARDEN", Lumpyngngad, Shillong - 793 014, Meghalaya	26.	The Member Secretary, Uttarakhand Environment Protection & Pollution Control Board, Gaura Devi Bhawan, 46 B IT Park Sahastradhara, Dehradun - 248 001, Uttarakhand
19.	The Member Secretary Mizoram Pollution Control Board New Secretariat Complex, Khatla, Aizawl - 796 001, Mizoram	27.	The Member Secretary Telangana State Pollution Control Board Paryavarana Bhavan, A-III, Industrial Estate, Sanathnagar, Hyderabad - 500 018
20.	The Member Secretary Nagaland Pollution Control Board Signal Point, Dimapur Nagaland	28.	The Member Secretary West Bengal Pollution Control Board Paribesh Bhavan, 10-A, Block LA, Sector III, Salt Lake City, Kolkata-700 091
21.	The Member Secretary Odisha State Pollution Control Board Paribesh Bhawan, A-118, Nilakantha Nagar Unit VIII Bhubaneswar - 751 012, Odisha	29.	The Member Secretary Puducherry Pollution Control Committee 'B' Block, Ground Floor, Chief Secretariat, Puducherry-605 001
22.	The Member Secretary Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road Patiala 147 001, Punjab	30.	The Member Secretary Andaman & Nicobar Islands Pollution Control Committee, Department of Science & Technology, Dollygunj Van Sadan, Haddo P.O., Port Blair - 744102
23.	The Member Secretary Sikkim State Pollution Control Board State Land Use & Environment Cell Govt. of Sikkim, Deorali Gangtok - 737 102, Sikkim	31.	The Member Secretary Lakshadweep Pollution Control Committee, Department of Science, Technology & Environment, Kavarati- 682555
24.	The Member Secretary Tamil Nadu Pollution Control Board No. 76, Mount Salai, Guindy Chennai- 600 032 Tamilnadu		

List 3. List of RD's

1. The Regional Director
Central Pollution Control Board
1st & 2nd Floors, Nisarga Bhavan, A-Block,
Thimmaiah Main Road, 7th D Cross,
Shivanagar, Bengaluru -560 079
2. The Regional Director
Central Pollution Control Board
Southend Conclave, Block 502, 5th & 6th Floor
1582, Rajdanga Main Road
Kolkata - 700 107
3. The Regional Director
Central Pollution Control Board
4th Floor, Sahkar Bhawan,
North TT Nagar,
Bhopal - 462 003
4. The Regional Director
Central Pollution Control Board
Parivesh Bhawan, Opp. VMC Ward Office No. 10
Subhanpura, Vadodara - 390 023
5. The Regional Director
Central Pollution Control Board
PICUP Bhawan, Ground Floor
Vibhuti Khand, Gomti Nagar
Lucknow-226010
6. The Regional Director
Central Pollution Control Board
"TUM-SIR", Lower Motinagar
Near Fire Brigade H.Q.,
Shillong - 793 014



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

Regional Office-Fatehgarh Sahib at D-1A, Focal Point,
Opposite Chanakya Bakery, Mandi Gobindgarh.
Email- eerofgs@gmail.com



No. ...332.....

Dated: ..28/02/2025

To

The Additional Director & Div. Head, IPC-V,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032.

Subject: Regarding comments on the technical viability for use of Pet Coke over PNG in Refractory Industry.

Ref: CPCB letter no. CM- 13011/73/2023-LAW-HO-CPCB-HO dated 17.02.2025.

Please refer to CPCB letter dated 17.02.2025 on the subject cited above.

2. The Interlocutory Application (IA) No. 667 of 2024 filed by the Refractory Industries of Mandi Gobindgarh in O.A. No. 295 of 2023 titled as Dimpal Kumar Vs. State of Punjab & Ors. has been examined in the background of the facts and circumstances of the case.

3. After examination of the case, it is informed that the Refractory Industries manufacture items such as High Alumina Fire Bricks, Boiler Refractory, Elements Bricks, A.R. Bricks, Fire Cement, Castable, B.P. Sets. These products are used by furnaces where high temperatures are required and the Refractory Industries supply these goods to the furnaces. Where these products are discarded by the furnaces after use, the same are purchased by the Refractory Industries and used as their raw material.

4. The Refractory Industries claim that PNG is not technically viable for production of goods by the Refractory Industries as the requirement of high temperature can only be achieved by using Pet Coke. However, no such study relating to technical viability of use of Pet Coke by Refractory Industries over the use of PNG is available with the Board.

5. With the above facts, the reply/ comments of the Board may be considered for appropriate action at the level of CPCB.

This issues with the approval of the Competent Authority.


Environmental Engineer

Final Report of Joint Committee
(Constituted by Hon'ble NGT in O.A. No. 295 of 2023 in the matter
of Dimpal Kumar V/S State of Punjab & Ors)

1. Sh. Dimpal Kumar has filed an application before the Hon'ble National Green Tribunal with the grievance against unregulated violation of air quality norms by 220 coal fired furnaces operating in Mandi Gobindgarh, Punjab, engaged in recycled steel production, Ceramics/Refractory, Cupola Furnaces, Forging Induction furnaces, Lead Smelting units, Rolling mills, Ply board, Milk Plant and Pyrolysis Plants by making reference of various orders passed by the Hon'ble National Green Tribunal in other cases. The application was registered as Original Application No. 295 of 2023 (Dimpal Kumar V/s State of Punjab and Others).
2. The applicant has referred in the application earlier orders of the Hon'ble National Green Tribunal passed in various cases. The details are given as below:
 - i. Oder dated 08.10.2018 passed in O.A. No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", requiring action plan for bringing the air quality in said cities within the prescribed norms.
 - ii. Order dated 01.10.2020 passed in O.A. No. 924/2019, Neeraj Goyal vs. State of Punjab inter-alia directing the shifting of rolling mills in Gobindgarh from coal to PNG.
 - iii. Order dated 10.07.2019 passed in O.A. No. 1038/2018, News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels" in respect of polluted industrial areas. By submitting the above facts, the applicant has stated that carrying capacity has not been assessed

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till now and air quality remains polluted as shown by the ambient air quality status of January-February, 2022.

3. On consideration of the matter, the Hon'ble NGT has passed an order dated 21/04/2023 thereby constituting a joint committee of CPCB, State PCB and District Magistrate to undertake visit to the site, interact with stakeholders and furnish a factual and action taken report in the matter within two months by e-mail at- Judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of Image PDF. State PCB was nominated as Nodal agency for co-ordination and compliance.

It was directed vide the said order that the report may be holistic on the subject matter of restoring Environmental Quality in the critically polluted area in question.

4. With the purpose to make compliance of the orders dated 21/04/2023 of the Hon'ble National Green Tribunal, Deputy Commissioner, Fatehgarh Sahib has passed two orders dated 15/06/2023, nominating the members of the Joint committee and order dated 20/06/2023, nominating the officers for the purpose of carrying out the visits of the industrial units. The brief facts of the said orders are given below:

- a) Order no. 1059 dated 15/06/2023 was passed for nominating the following members in the Joint Committee:
- i. Addl. Deputy Commissioner (G), Fatehgarh Sahib- Chairman
 - ii. Environmental Engineer, PPCB, Fatehgarh Sahib- Convener
 - iii. Sh. J.P. Meena, SC 'D', CPCB, RD, Chandigarh- Member

A copy of office order no. 1059 dated 15/06/2023 is enclosed as

Annexure-A.

- b) Order no. 1070 dated 20/06/2023 was passed in compliance of direction contained paragraph no. 10 of the order dated

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21/04/2023 thereby constitute a committee comprising of the following members:

- i. Sub Divisional Magistrate, Amloh- Chairman
- iv. Environmental Engineer, PPCB, Fatehgarh Sahib- Convener
- ii. Sh. J.P. Meena, SC 'D', CPCB, RD, Chandigarh- Member
- iii. Executive Engineer, PSPCL, Mandi Gobindgarh- Member
- iv. Executive Officer, Municipal Council, Mandi Gobindgarh- Member

A copy of office order no. 1070 dated 20/06/2023 is enclosed as

Annexure-B.

5. The meeting of the Joint Committee was held on 22.6.2023 under the Chairmanship of Additional Deputy Commissioner, Fatehgarh Sahib, wherein, the representatives of the Industrial Associations of Mandi Gobindgarh were also present. The Industrial Associations claimed that there is significant role of vehicular pollution in increasing the air pollution in Mandi Gobindgarh as significant number of heavy/old vehicles are entering and leaving Mandi Gobindgarh daily. They further informed that the price of PNG has increased and they cannot afford PNG as fuel. After hearing the representatives of Industrial Associations, it was decided by ADC that field visits will be conducted by Punjab Pollution Control Board with stakeholder departments so that factual position of Mandi Gobindgarh with respect to air pollution is ascertained. The minutes of the meeting of the Joint Committee held on 22.06.2023 are enclosed herewith as **Annexure-C.**
6. The Joint Committee has submitted an interim reply vide e-mail dated 12/07/2023 and had requested the Hon'ble National Green Tribunal for grant of time to submit final report. The Hon'ble Tribunal was pleased to pass an order dated 14/07/2023, whereby three months time was granted to the Joint Committee to complete the exercise and submit

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report. Copy of order dated 14/07/2023 is enclosed herewith as **Annexure-D** for kind perusal and reference.

7. It is briefly stated that Mandi Gobindgarh has been designated as Non-Attainment City by CPCB. Punjab Pollution Control Board has taken following action for the control of air emission of Mandi Gobindgarh:
- Punjab Pollution Control Board has prepared a Clean Air Action plan for industrial region of Mandi Gobindgarh, wherein, various activities have been identified to be done within specific timelines to bring the air pollution limits within the norms. The Action Plan has been approved by the CPCB and the same has been submitted in the Hon'ble NGT also. The brief details of Clean Air Action is as under:

- a) About 220 industries including rolling mills, Ceramic units, Forging units and induction cum rolling mills etc. are operating in industrial region of Mandi Gobindgarh area and were using coal/FO as fuel in their furnaces. The Punjab Pollution Control Board (PPCB) has established the model units running on PNG in collaboration with Punjab State Council for Science & Technology, Chandigarh. Out of the 220 industries originally using coal or FO, 171 successfully started using PNG as their fuel in the furnaces.
- b) **Adoption of modified APCD i.e. side hood suction followed by bag filter house technology in induction furnaces developed by PSCST, Chandigarh**

The industrial region of Mandi Gobindgarh is having around 100 induction furnaces. For the control of air emissions from induction furnaces, they have earlier provided top hood suction systems paired with cyclone or wet scrubbers as their primary APCDs. However, these existing APCDs were found to be inefficient in collection & treatment of air emissions of induction furnaces, as a result, significant emissions were by-passing the APCDs and untreated air emissions were released into the environment,

thereby causing pollution in the ambient air quality. The Punjab Pollution Control Board has approached the Punjab State Council for Science & Technology, Government of Punjab undertaking to devise more efficient solution to the collection and treatment of these emission problems. In response, PSCST has developed an Air Pollution Control Device (APCD) using side hood suction mechanism, which demonstrated superior efficiency in controlling the air emissions.

Thereafter, the Punjab Pollution Control Board has persuaded the induction furnace industries and got the upgradation of existing APCD with side hood suction followed by bag filter house as per the design evolved by Punjab State Council for Science & Technology, Chandigarh. Consequently, after the upgradation of APCDs by the induction furnaces, the amount of dust-laden smoke which was earlier 10-15 kg before upgradation is now yielding between 200-250 kg of APCD dust daily after upgradation.

8. The PPCB has engaged the Indian Institute of Technology (IIT) in Delhi to conduct Source Apportionment Study of Mandi Gobindgarh. The study focuses on determining the sources of pollution of Mandi Gobindgarh. And accordingly, IIT Delhi has prepared a draft report Source Apportionment Study report on its findings and the preliminary findings were consequently discussed in multiple meetings of the expert group and scrutinized the Emission Inventory and the Source Apportionment studies mentioned in the report.

As per the Source Apportionment Study report of IIT Delhi, the Source contribution of $PM_{2.5}$ and PM_{10} in the ambient air quality of Mandi Gobindgarh is tabulated here in below:

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Sr. No.	Sector	PM _{2.5} Percentage	PM ₁₀ Percentage
1	Domestic	2	1
2	Road Dust	34	57
3	MSW	8	4
4	Vehicle	31	13
5	Food Joints	0	0
6	Crematoria	2	1
7	Industries	23	24

The major contribution to ambient air quality is the road dust and vehicles, which according to the SA study contributes 34-57% and 13-31% respectively. After the finalization of the Source Apportionment Study report from IIT Delhi, a subsequent Action plan will be draw upon the recommendations made in the report, aiming to enhance the environmental conditions in the Mandi Gobindgarh.

9. The Punjab Pollution Control Board (PPCB) has been actively monitoring and regulating the air polluting industries of Mandi Gobindgarh from time to time to ensure they adhere to prescribed environmental standards. Punjab Pollution Control Board during the period January 2022 upto September 30, 2023 has carried out 602 visits across various industrial entities in Mandi Gobindgarh, the details of which are given in **Annexure-E**. The summary is as below:

- 602 industries visited by the officers of the Board.
- 538 units, were found to be operating in accordance with the environmental regulations.
- 64 units were found to be violating various norms of Pollution Control Laws. Show cause notices for violations of various Environmental Laws were issued by the Board to each of these 64 units. Consequently, appropriate action were taken against the said units and Environmental Compensation (EC) was imposed on 30 units. Apart from that, 26 units were directed to furnish bank guarantee of different amounts, serving as an assurance to rectify

and prevent further environmental damage. 8 industries were issued directions for closure of their units under the Air (Prevention & Control of Pollution) Act, 1981. A detailed list enumerating the industries that faced action is attached as **Annexure-F.**

10. The Joint Committee also visited different area i.e. industrial and residential along with the main roads of Mandi Gobindgarh by Additional Commissioner (G), Fatehgarh alongwith Sub Divisional Magistrate (Amloh), Environmental Engineer of Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib, Executive officer of Municipal Council, Mandi Gobindgarh, representative of industries, officer of National Highway Authority of India (NHAI), Central Pollution Control Board. The details of the visit are given here in below:

a) Visit to the Rolling Mills using Coals fuel in their furnaces

02 no. re-rolling mills that were visited have installed a cyclone followed by a water scrubber as an air pollution control device (APCD) to reduce particulate matter emissions. However, there are still some areas within the industrial units where dust emissions are likely to be contributing to ambient air pollution is mentioned here below:

- i) Unpaved work zone area: The unpaved work zone area is a major source of dust emissions. When vehicles and machinery travel over the unpaved surface, they stir up dust particles that can be carried into the air.
- ii) Coal handling area: The coal handling area is another potential source of dust emission. When coal is unloaded from trucks and moved around the mill, dust particles are released into the air. These dust particles can contain pollutants such as sulfur dioxide and nitrogen oxides.
- iii) Heat loss in furnaces: The significant heat loss in the furnaces is also a concern. When heat is lost from the furnaces, it can create a

plume of hot air that can contain pollutants. These pollutants can be carried by the wind and contribute to ambient air pollution.

- iv) Overall impact on ambient air quality: The combined impact of all of these factors is likely to be contributing to the deterioration of ambient air quality in the area. The dust emissions from the unpaved work zone area and coal handling area, as well as the heat loss from the furnaces, can all contribute to higher levels of particulate matter, sulfur dioxide, and nitrogen oxides in the air.

b) Visit to the Rolling Mills using PNG as fuel in their furnaces

- i) **Work mechanism of industries using PNG as fuel:** The visit to 02 no. industries revealed they are using PNG (Piped Natural Gas) as the primary fuel source for their furnaces. The Committee, during its inspection, made several notable observations. In many of the PNG-fired furnaces, there were specific modifications. Instead of utilizing solid fire or insulation bricks, they had adopted fibrous insulation. This shift presumably offers advantages in terms of heat retention and efficiency. Another noticeable change was the installation of mass-based automation for all the burners. This likely ensures that the burners operate based on the actual fuel requirements rather than on a fixed schedule, possibly enhancing fuel efficiency. The furnaces also featured high-efficacy waste heat recovery systems. Such systems are typically designed to capture and reuse the heat generated during the combustion process, aiming for optimal specific fuel consumption. Lastly, there was an emphasis on the need for automation for the best utilization of the gas. Properly automated systems can lead to an increase in production while ensuring that the gas is used most efficiently.

In addition to the furnace-related observations, the Committee noted that the work zone area in these industries needed

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stabilization. This is likely because stabilized grounds can significantly reduce or suppress dust emissions, ensuring a cleaner environment within the industrial premises.

- ii) **Cost comparison of PNG fuel with coal as fuel:** Information gathered from the Re-rolling mills reveals that the average Natural Gas (PNG) consumption in re-rolling furnace is 40-42 Sm³/Tonne (standard cubic meters per tonne) and scale loss has been reduced 1% -0.5% further this technology has provided cleaner work zone environment, enhance life cycle of plant & machinery and visibly reduced the source air pollution. However, re-rolling units used coal as fuel, the average coal consumption is reported about 60-65 Kg/tonne and scale loss 3.75 %-2.75% and also substantially dust.

During discussions it was highlighted that significant shifts in fuel pricing over the years became evident. Earlier in 2020, the cost of gas stood between Rs. 18-21 per m³. In contrast, coal was priced between Rs. 8-10 per kg. A noticeable change occurred, when the price of gas surged, reaching Rs. 50-52 per m³, representing a substantial increase. Meanwhile, the price of coal saw a relatively modest rise, settling at Rs. 12 per kg.

This stark increase in gas prices had resulted in increased operational costs for the industries, particularly for those relying on Piped Natural Gas (PNG) for their operations. Comparing the dynamics, industries in neighboring states of Punjab continued to utilize coal as their primary fuel. The choice of coal as fuel, given its low price point (Rs. 12 per Kg) as compared to PNG (Rs. 50-52 per m³), potentially provided them with a competitive edge in the market, especially when juxtaposed against industries reliant on the highly expensive PNG.

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- c) Visit to the industries having Induction Furnaces:** Joint Committee has visited four large-scale induction furnaces and one Arc furnace. Notably, each of these induction furnaces was equipped with a side hood suction system. This system was paired with a spark arrester and, subsequently, a bag filter house. Interestingly, the design for this setup originated from the Punjab State Council for Science & Technology, Chandigarh. All these systems were operational at the time of the visit.
- d) Emissions from the movement of heavy vehicles moving on the GT Road and in the interior roads of Industrial Town of Mandi Gobindgarh:** The transport sector plays a notable and significant role in the air pollution levels of Mandi Gobindgarh. The air pollution is attributed to the consistent movement of heavy goods vehicles, which transport raw materials and products for various industries situated in and around the city. City sees heavy flow of transport vehicles i.e. heavy transport vehicles, light motor vehicles, cars, jeeps, two-wheelers, and three-wheelers. Adding to the city's traffic density, the National Highway NH-1, a crucial roadway connecting tourist hotspots like Amritsar and industrial centers like Ludhiana and Jalandhar, runs through Mandi Gobindgarh.
- e) Unplanned Parking of heavy vehicles along the road side:** A significant challenge observed is the disorderly parking of vehicles. Many vehicles are parked directly on the roads, leading to blockages and subsequent traffic jams. This congestion exacerbates the levels of vehicular pollution in the area. Given the situation, there seems to be a need for structured parking solutions. Potential remedies could include designated parking lots, multi-level parking structures, and specific parking zones for trucks and commercial vehicles.
- f) Road Dust emissions becomes Air borne and causing air pollution:** Road dust particles pertain to particulate matter that accumulates along roadways, primarily originating from atmospheric

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deposition and ground displacement. Several factors contribute to the generation and accumulation of road dust:

- i. Emissions resultant from vehicular traffic.
- ii. Activities associated with construction, demolition, and the corrosion of metal structures.
- iii. Deterioration of road surfaces, evidenced by the presence of potholes.
- iv. The existence of roads that lack proper surfacing within industrial zones, referred to as non-metaled or un-stabilized roads.
- v. The presence of un-stabilized berms adjacent to these roads.
- vi. The transit of transportation vehicles exceeding their stipulated load capacity.

During inspection of Mandi Gobindgarh, the committee noted that a significant portion of roads within the industrial sectors were inadequately maintained and lacked proper surfacing. This, coupled with the movement of heavy-load transportation, has exacerbated the particulate matter concentration in Mandi Gobindgarh. While some remedial measures taken by MC were evident, such as road repairs and regular cleaning. MC, Mandi Gobindgarh, has also purchased a mechanical sweeping machine and a water sprinkler. An anti-fogging machine has also been procured by MC. In light of these measures, the Additional Commissioner (G), Fatehgarh Sahib, issued directives to the MC officials to augment their equipment inventory by procuring an additional mechanical sweeping machine and water sprinkler. MC was directed for the formulation of a systematic operational schedule for these machines.

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g) Interaction with the stakeholders: After interacting with the stakeholders including the industrial units and the agency supplying the PNG and also considering the relevant factors, it is observed by the Joint Committee that the industrial units have reverted back to the usage of coal due to abnormal increase in the rates of PNG, but the industrial unit had kept the infrastructure of PNG usage intact with a view to use the PNG when price becomes natural. One of the major reason of price rise of Piped Natural Gas (PNG), Liquefied Petroleum Gas (LPG) intermittently is surge in global gas prices after the Russia-Ukraine war. Elaborating the hike in the prices of PNG, it is brought on record that every six months, on April 1st and October 1st, the Government sets the prices of gas based on rates common in countries with gas surplus like the US, Canada and Russia, in a year with a lag of one quarter. So the price for 1st October to 31st March is based on the average price from July 2021 to June 2022. This is the period when global prices shot through the roof. The prices of gas prices could potentially fuel inflation.

11. **Regarding allowing the usage of Coal as fuel in the furnaces of Rolling Mill:** The submission of the Punjab Pollution Control Board deliberated before the Joint Committee and the PPCB team member explained that in the first instance, majority of the rolling mills had converted their furnaces for the usage of PNG. However, due to sudden rise in the price of PNG in the background of Russia-Ukraine war, the smaller industries cannot afford to use the PNG which was priced at Rs. 52-54/m³ in comparison to the price of Rs. 12 per kg of coal. Another factor, which contributed to the problem was that the neighbouring states were not pressed by the Government for the usage of CNG/PNG and the industrial units were using the coal as fuel which is relatively much cheaper than the PNG. The overall expenses are, therefore, counted towards the price of the product.

Jogdich

The product manufactured by the neighboring States was priced at lesser amount than the product manufactured at Mandi Gobindgarh, thus, came under dual pressure to market and sell their produce at a lesser rate by making comparison with the rates of the neighboring States and ultimately this problem has resulted into the closure of some rolling mills in Mandi Gobindgarh. The Industrial Associations have approached the Government as well as the PPCB for relaxation in the conditions to use PNG. As the Fuel Policy of the State was under consideration of the Government for finalization in consultation with the PPCB in accordance with the provisions of the Air (Prevention & Control of Pollution) Act, 1981, the request of the Industrial Associations was sympathetically considered and the industries were extended the temporary relief to use coal till the Fuel Policy of the State is notified. However, it is pertinent to mention here that the industries who had reverted to the usage of coal had kept the infrastructure for the usage of PNG intact as the relief granted was purely temporary in nature.

The Fuel Policy of the State of Punjab has now been notified vide no. 10/64/2020-STE4/469 dated 04/10/2023 and the usage of cleaner fuel has been adopted. With the notification of the State Fuel Policy as explained above, the temporary relief extended to the industries for the usage of coal has become infructuous and the same has been issued by PPCB vide no. 347 dated 05/10/2023. Now, the Industrial Associations, Rolling Mills operating in the area of Mandi Gobindgarh has been requested vide no. 347 dated 05/10/2023 to use cleaner fuels.

12. The Joint Committee suggest the following recommendations to improve the ambient air quality of the Mandi Gobindgarh:

- a) Vehicular pollution has been primarily stated to be the major cause of air/environmental pollution by the IIT Delhi in the Source Apportionment Study of Mandi Gobindgarh which accounts for 31% of the environmental pollution. Hence, appropriate steps to control

Jaydish

the movement of Heavy Commercial Vehicles/Light Commercial Vehicles shall be taken by the Regional Transport Authority (RTA), District Patiala.

- b) All the major roads with heavy traffic movement should be checked regularly by the Municipal Council for potholes, repair and patchwork.
- c) All the road sides must be stabilized with concrete paver blocks within city limits by MC, Mandi Gobindgarh.
- d) CNG operational E-Rickshaws/Schools and College buses shall be encouraged within the Mandi Gobindgarh by RTA, District Patiala.
- e) Regular cleaning of roads with mechanical sweepers should be done on regular basis by the MC, Mandi Gobindgarh.
- f) The Municipal Council of Mandi Gobindgarh shall prioritize the development of an engineered solid waste landfill site. This development should adhere strictly to the "Solid Waste Management Rules, 2000" to ensure environmentally sound and sustainable waste management practices.
- g) The Municipal Council of Mandi Gobindgarh shall present a definitive, time-sensitive plan addressing the remediation of legacy waste.
- h) The Municipal Council of Mandi Gobindgarh shall prioritize the construction of cemented roads, especially over existing bituminous roads, within industrial zones. The inherent durability and longevity of cemented roads can offer a more sustainable solution in such heavy-duty areas.
- i) The Municipal Council, Mandi Gobindgarh shall designate parking lots in the Mandi Gobindgarh and construct multi-storey parking facilities for proper utilization of the space for specialized parking areas for trucks and commercial vehicles should be established to cater to unique requirements and ensure smooth traffic flow.
- j) The Municipal Council, Mandi Gobindgarh, Executive Engineer, PWD (B&R) and NHAI may be recommended to prioritize road management

Jagdeeb

to achieve roads free from potholes. Well-maintained roads not only ensure safety but also reduce dust emissions.

- k) The industries henceforth shall use the cleaner fuel as per the State Fuel Policy notified by the Govt. of Punjab vide no. 10/64/2020-STE4/469 dated 04/10/2023. The Industrial Associations, Rolling Mills operating in the area of Mandi Gobindgarh has been asked vide no. 347 dated 05/10/2023 to use cleaner fuels.
- l) The Mandi Gobindgarh is falling under Non-Attainment City. Hence, all the rolling mills and refractories should be directed to use of cleaner fuels for improving the air quality of the area.

Note: In order to carry out the recommendations as recorded here in above, the PPCB has written letter no. 2037-40 dated 05/10/2023 to Regional Transport Authority, Patiala to implement the recommendations mentioned at serial no. a & d and a letter bearing no. 2041-44 dated 05/10/2023 to Executive Officer, Municipal Council, Mandi Gobindgarh to implement the recommendations at serial no. b, c, e, f, g, h, i & j of above report.

Jagdish
(Jagdish Prasad Meena)
 Scientist-D
 CPCB

Regional Directorate, Chandigarh

Vijay Kumar
(Vijay Kumar)
 Environmental Engineer, PPCB,
 Regional Office, Fatehgarh
 Sahib

Isha Singal
(Isha Singal)
 Additional Deputy Commissioner (G)
 Fatehgarh Sahib

Office of Deputy Commissioner, Fatehgarh Sahib

No. 1059

Office order


Dated: 15.06.2023

Vide Order dated 21.04.2023, the Hon'ble NGT has constituted a Joint Committee comprising of the Central Pollution Control Board, Punjab Pollution Control Board and District Magistrate to undertake visit to the site, interact with stake holders and furnish a factual and action taken report in the matter within two months by email at judicial-ngt@gov.in.

In pursuance of Hon'ble NGT in OA no. 295/2023 titled as Dimpal Kumar Vs State of Punjab & Others. The committee is hereby constituted and the members of the committee are as under:

SN.	Designation	
1.	Additional Deputy Commissioner (G), Fatehgarh Sahib	Chairman
2.	Environmental Engineer, Punjab Pollution Control Board, Fatehgarh Sahib	Convener
3.	Sh. J.P. Meena, Sc 'D', Central Pollution Control Board, Chandigarh	Member

The above committee will submit the report to the Nodal Officer i.e. Environmental Engineer, Punjab Pollution Control Board of committee within 15 days so that the final factual report may be submitted in the Hon'ble NGT.



Deputy Commissioner,
Fatehgarh Sahib

Endst no.

Dated.....

A copy of the above is forwarded to the following for kind information and further necessary action, please.

1. Additional Deputy Commissioner (G), Fatehgarh Sahib
2. Environmental Engineer, Punjab Pollution Control Board, Fatehgarh Sahib being appointed as Nodal Officer by PPCB vide letter no. 12826 dated 05/06/2023
3. Sh. J.P. Meena, Sc 'D', Central Pollution Control Board, Chandigarh being nominated as member by CPCB vide letter no. 431 dated 11/05/2023.


Deputy Commissioner,
Fatehgarh Sahib

Annexure-B**Office of Deputy Commissioner, Fatehgarh Sahib**No. 1070


Office order

Dated: 20/6/23

In pursuance of meeting of the committee formed by the Hon'ble NGT in OA no. 295/2023 titled as Dimpal Kumar Vs State of Punjab & Others, which was held on dated 15/06/2023, the subcommittee is hereby constituted for compliance of point no. 10 of order dated 21/04/2023:

SN.	Designation	
1.	Sub Divisional Magistrate, Amlah	Chairman
2.	Environmental Engineer, Punjab Pollution Control Board, Fatehgarh Sahib	Convener
3.	Sh. J.P. Meena, Sc 'D', Central Pollution Control Board, Chandigarh	Member
4.	Executive Engineer, PSPCL, Mandi Gobindgarh	Member
5.	Executive Officer, Municipal Council, Mandi Gobindgarh	Member

The above subcommittee will submit the report to the Nodal Officer i.e. Environmental Engineer, Punjab Pollution Control Board of joint committee so that the final factual report may be submitted in the Hon'ble NGT.



Deputy Commissioner,
Fatehgarh Sahib

Dated.....

Endst no.

A copy of the above is forwarded to the following for kind information and further necessary action, please.

1. Sub Divisional Magistrate, Amlah
2. Environmental Engineer, Punjab Pollution Control Board, Fatehgarh Sahib
3. Sh. J.P. Meena, Sc 'D', Central Pollution Control Board, Chandigarh
4. Executive Engineer, PSPCL, Mandi Gobindgarh
5. Executive Officer, Municipal Council, Mandi Gobindgarh


Deputy Commissioner,
Fatehgarh Sahib

Subject: Proceedings of meeting held under the Chairmanship of Additional Deputy Commissioner, Fatehgarh Sahib on 22.06.2023 with the stakeholder Departments w.r.t. OA no. 295 of 2023 titles as Dimple Kumar versus State of Punjab and Ors.

The following stakeholder department and representative of the industrial association members were present in the meeting

1. Er. J.P Meena, Scientist 'D', CPCB, RD, Chandigarh
2. Er. Vijay Kumar, Environmental Engineer, PPCB, Regional Office, Fatehgarh Sahib
3. Er. Rubal Goyal, Assistant Environmental Engineer, PPCB
4. Er. Pritpal Kaur, Assistant Environmental Engineer, PPCB
5. Er. Malkit Singh, Junior Environmental Engineer, PPCB
6. Sh. Gurwinder Pal Singh JE (M), M.C. Mandi Gobindgarh
7. Sh. Rajan Garg, Vice President, Small Scale Steel Re-Rollers Association (SMASRA)
8. Sh. Mohinder Gupta, President, Induction Furnace Association
9. Sh. B.C. Verma, E.O. All India Steel Rollers Association
10. Sh. Rajiv Sood, President, All India Steel Rollers Association (AISRA)
11. Sh. Darshan Singh Lalas, General Secretary, Small Scale Steel Re-Rollers Association
12. Sh. Jagmohan Data, Member, Small Scale Steel Re-Rollers Association (SMASRA)
13. Sh. Gaurav Jain, Member, All India Steel Rollers Association
14. Sh. Bhavya Gupta, IRM Energy Ltd. Mandi Gobindgarh

At the outset of the meeting, the officer of the Punjab Pollution Control Board apprised that the applicant Sh. Dimpal Kumar has filed OA no. 295 of 2023 before the National Green Tribunal Act, 2010 complaining against unregulated violation of air quality norms by 220 coal fired furnaces operating in Mandi Gobindgarh, Punjab, engaged in recycled steel production, Ceramics/Refractory, Cupola Furnaces, Forging Induction furnaces, Lead Smelting units, Rolling mills, Ply board Milk Plant and Pyrolysis Plants. The applicant has referred to earlier orders of this Tribunal dated 08.10.2018 in O.A. No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", order of this Tribunal dated 01.10.2020 in O.A. No. 924/2019, Neeraj Goyal vs. State of Punjab, order of this Tribunal dated 10.07.2019 in O.A. No. 1038/2018, News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels". Further, the applicant has submitted that carrying capacity has not been assessed till now and air quality remains polluted as shown by the ambient air quality status of January-February, 2022.

He further informed that The Hon'ble NGT has passed an order dated 21/04/2023 constituting a joint committee of CPCB, State PCB and District Magistrate to undertake visit to the site, interact with stakeholders and furnish a factual and action taken report in the matter. The next date of the hearing has been fixed on 14.07.2023 before the Hon'ble NGT.

The Additional Deputy Commissioner, Fatehgarh Sahib has requested the stakeholders to give their suggestions for adoption of PNG gas in the industries which are using coal or other conventional fuel and measures to be adopted by the industries and concerned departments so that the Ambient Air Quality of the Mandi Gobindgarh can be improved.

Sh. Rajan Garg, President of SMASRA apprised the house that as per the earlier directions given by the Hon'ble NGT in OA no. 924/2019 titled as Neeraj Goyal vs State of Punjab and Punjab Pollution Control Board, rolling mills of Mandi Gobindgarh had started the shifting of their units from coal to PNG and about 80 % of the units have been converted on the PNG. Further, earlier the price of the PNG was about Rs. 19/m³ and now the price of the PNG is about Rs. 50/ m³ whereas the price of the coal is about Rs. 12/Kg as such it is not possible for the industries to run their unit on PNG due to heavy financial loss. About 20% of the industries which had earlier shifted their units on PNG have been closed on its units permanently and removed their plant and machinery from the site. As per directions of the Punjab Pollution Control Board about 40 industries have been again shifted on coal from PNG. He also informed that air pollution is not contributed by the rolling mills on coal but the other factors like road dust, vehicular emissions burning of scrap, traffic congestions, traffic jams, poor conditions of industrial roads, uncontrolled construction activity etc. are contributing significant air pollution in the Mandi Gobindgarh. As such the authorities of NHAI, PWD and MC should be accounted for contribution in the air pollution as the road conditions of Mandi Gobindgarh are very poor and deteriorated. Source Apportionment study to determine carrying capacity of the Mandi Gobindgarh should be published and action plan as per the suggestion of the said study should be prepared and implemented in time bound manners and the responsibility of the concerned industries and department should be fixed. He suggested that ambient air quality before shifting of the industries on PNG, after shifting of the industries on PNG and again shifting on coal from PNG should be analyzed so that effect of shifting of industries PNG may be ascertained. (Annexure-A).

Sh. Mohinder Gupta, President of Induction furnaces informed that Mandi Gobindgarh is an industrial town and more than 600 industries are running within the radius of 5 Km. Mandi Gobindgarh is known as Steel City of Punjab or "Loha Mandi" due to its large number of steel factories. Apart from the industrial pollution, there is significant roll of vehicular emissions for increasing the air pollution in the Mandi Gobindgarh. About 18000 heavy loaded vehicles are entering and leaving the

Mandi Gobindgarh daily. Most of the vehicles are more 10-12 years old with very bad conditions and emitting significant emissions in the atmosphere.

The representative of the MC, Mandi Gobindgarh informed that it has purchased anti-smog gun to reduce the air pollution. He also informed that sprinkling of treated domestic effluent of the STP is being carried out in different hot spots to suppress the dust emissions. Mechanical Sweeping will be purchased shortly as all the paper formalities like tendering etc. have been completed.

The representative of the IRM Energy which is PNG gas provider in the Mandi Gobindgarh informed that their company providing PNG gas at the lowest price as compared to the other Districts of the Punjab. It has laid its gas pipeline network in entire industrial cluster of Mandi Gobindgarh after the NGT order and PPCB mandate to Industries to shift from coal to PNG. Now the PNG pipeline network is available at the door step to all the industries in Mandi Gobindgarh. IRMEL has reduced its prices by 16% in last few months and it will further be reduced in next few months also. IRMEL has commissioned 171 nos. of industries on PNG and 77 nos of industries have registered but they are not ready for taking gas connection. As on 23/06/2023, out of this 171 PNG using industries, 44 nos of industries have been shifted back to polluting fuels like Coal and FO.

After hearing of the industrial associations and stakeholder departments, the ADC (G) decided that the field visits of the area including industries will be conducted with the various stakeholder departments like Central Pollution Control Board, Punjab Pollution Control Board, District Administration, Municipal Councils and representative of the industries so that the factual position of the Mandi Gobindgarh with respect to the air pollution may be ascertained and action taken report on the basis of the field visits may be prepared and sent to the Hon'ble NGT.

The meeting was ended with vote of thanks of the Chair.


Additional Deputy Commissioner (G)
Fatehgarh Sahib

Item No.11

(Court No. 1)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid VC Option)
Original Application No.295/2023

Dimple Kumar ...Applicant

Versus

State of Punjab & Ors ...Respondent

Date of hearing: 14.07.2023

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. I.K. Kapila, Adv. for Applicant

ORDER

1. The issue raised in this application is against unregulated violation of air quality norms by 220 coal fired furnaces operating in Mandi Gobind Garh, Punjab, engaged in recycled steel production, Ceramics/Refractory, Cupola Furnaces, Forging Induction furnaces, Lead Smelting units, Rolling mills, Ply board, Milk Plant and Pyrolysis Plants. On account of such air pollution, sky line of city is filled with smoke.
2. The applicant has referred to earlier orders of this Tribunal dated 08.10.2018 in O.A. No. 681/2018, News Item Published In 'The Times of India' Authored by Shri. Vishwa Mohan Titled "NCAP with Multiple Timelines to Clear Air in 102 Cities to be released around August 15", requiring action plan for bringing the air quality in said cities within the prescribed norms within six months, taking into account the GRAP, the CAP and the action plan prepared by CPCB in the light of vehicular pollution, industrial pollution, dust pollution, construction activities, garbage burning, agricultural pollution, residential and indoor pollution etc. Such action plan has been prepared but not executed.
3. Further reference has been made to order of this Tribunal dated 01.10.2020 in O.A. No. 924/2019, Neeraj Goyal vs. State of Punjab, interalia directing shifting of rolling mills in Gobindgarh from coal to

PNG, failing which the non-compliant units be closed. It was also directed that carrying capacity of the ambient air be assessed and industries be allowed to sustainable extent consistent with the 'Sustainable Development' principle.

4. The matter was taken up by this Tribunal on 21.04.2023 and a Joint Committee consisting CPCB, State PCB and District Magistrate was directed to undertake the visit to the site and after interacting with stake holders, to furnish the factual and Actional taken Report.
5. In view of the above order, the Committee held the meeting and submitted a report on 12.07.2023 that after hearing of the Industrial associations and stake holders departments, the ADC (G) decided that the field visits of the area including industries will be conducted with the various stakeholder departments like Central Pollution Control Board, Punjab Pollution Control Board, District Administration, Municipal Councils and representative of the industries so that the factual position of the Mandi Govindgarh with respect to the air pollution may be ascertained, and some time has been sought to file the report. The Committee is directed to complete the exercise within three months and submit the report. Punjab PCB need to explain the basis and technical aspects on permitting industries to again shift from gas mode fuel to use coal and how under such circumstances air quality norms will be complied with including bringing down the Comprehensive Environmental Pollution Index (CEPI) score.

List it in **10th October, 2023**

Sheo Kumar Singh, CP

Dr. A. Senthil Vel, EM

Total Inspections

Sr. No.	Industry Name	Address	Tehsil	District	Industry Status	Industry Scale	Industry Category	Categorization	IndustryType
1	SG Metals and Steels India Pvt. Ltd.,	Village Shahpur, Khanna Amloh Road, Amloh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
2	Madhav KRG Environmental Solutions Private Limited	Village Bhadalhuha, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1033	Recycling Plant
3	Jagat Metals (P) Ltd.	Vill. Ambay Majra, Near 220 KV power Station, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
4	Karam Steel Corporation	Nasrali Road, Post Box No. 56, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
5	Shree Ram Multimetals Pvt. Ltd.	Vill. Kumbhra, Opp. Truck Stand, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
6	P.S. Alloys and Metals	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction furnace
7	Rajdhani Casting Pvt. Ltd.	Vill Kumbhra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
8	K.S. Alloys	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
9	Mohindra Alloys	G.T. Road, Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
10	United Iron & Steel Rolling Mill	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling Mill
11	J.S. Khalsa Steels (P) Ltd.	Amloh Road, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
12	Lord Mahavir Industries Pvt.Ltd.	Gian TMT Road, Vill. Talwara, Sirhind Side, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
13	Oasis Enterprises Pvt. Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
14	Rasik Industries	(Prop. Indian Securities Ltd.), Vill. Talwara, Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
15	Rudra Inn Private Limited (formerly Known As Ds Metals)	Sirhind Side, Vill. Harbanspura, RIMT Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
16	Nabha Steel & Metals	G.T. Road, Sirhind Side, RIMT University Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
17	Steelage Refractories Pvt. Ltd.	G.T. Road, Talwara Road, Sirhind Side, Mandi Gobindgarh, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2022	Ceramics
18	Desh Bhagat University (Owned by Aasra Foundation Regd.)	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2091	Area/Infrastructure Development Project

19	Kanha Concast	Vill Ambey Majra, Chattarpura Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
20	Madhav Udyog Pvt. Ltd.	Talwara Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	R	1044	Rolling Mills and pickling
21	Jay Thakur Multimetals Pvt. Ltd	Village Kumbra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
22	Bhawani Industries Pvt Ltd.	Vill Ajnali, Backside Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction Furnace
23	Bhawani Castings (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
24	Magnus Plywood Pvt. Ltd Formerly known as Shri Ram Panel Pvt. Ltd.	Khanna-Amloh Road, Vill Shahpur, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	M	O	2056	Plywood
25	Madhav Reyansh Agro Industries	Vill. Machhrai Kalan Tehsil Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills (With or without dryer)> 10 TPD
26	Rudra Agro Industries	Vill. Machhrai Kalan, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills (With or without dryer)> 10 TPD
27	The Amloh Rice Gram Udyog Samiti (Regd.)	Vill. Mangarh, Amloh, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
28	Bharat Steel Industry	Vill Kumbh, Amloh Road, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
29	Shri Salasar Steel Structure (P) Ltd.	Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling Mills
30	R.M. Plywood Industry	Old Radha Swami Satsang Bhawan Road, Village Ajnali, G. T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2056	Plywood
31	Shree Ganesh Rolling Mills	Peer Gaju Shah Road, Village Badinpur, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
32	R P Multimetals Private Limited (Unit 2) (Phase-1)	Vill Jalalpur, Near Jalalpur Bus Stop, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	R	1003	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv
33	Vimal Alloys (P) Ltd.	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O-54	2063	Induction Furnace
34	Narindra Casting Pvt. Ltd Earlier Jai Narain Casting	B-5.6, Focal Point, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
35	Shri Shyam Steel And Wire Industries	Near Harbans Cold Store, Village Tooran, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Galvanizing Unit
36	Desh Bhagat Ayurvedic College & Hospital	Vill Sounti, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2085	Hospital
37	M/s Shri Balaji Industries L/o Of M/s Shri Balaji Steel Rolling Mills	Amloh Road Jalalpur, Amloh, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mill
38	Kuber Concast	Vill. Kumbhra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
39	Kailash Steel Rolling Mills	Vill. Jalalpur, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
40	Parshav Industries (formerly known as S.S. Alloys & Steel Industries)	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2032	Forging Unit
41	Royal Auto Fab Pvt. Ltd.	AMLOH ROAD, MANDI GOBINDGARH, DISTT FATEHGARH SAHIB	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
42	Quality Multimetals Pvt. Ltd.	(Formerly Known as Aarti Strips Pvt. Ltd.), Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
43	Quality Steels	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
44	Sunshine Steels Corporation	Plot No. 2 Sector 18-A G.T.Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
45	Durga Multimetals (P) Ltd.	Village Chattarpura, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
46	Fortune Metals Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
47	Satnam Rice Mills	Village Bharpurgarh, Tehsil Amloh, Distt Fatehgarh Sahib	Amloh	Fatehgarh Sahib	NC	S	O	2094	Rice Sheller with Drier
48	T.C.G. Alloys	Vill. Ajnali, Chattarpura, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
49	R.P. Multimetals (P) Ltd.	Vill. Salani, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O-54	2063	Induction Furnace
50	TCG Alloys Unit-II (Earlier Shree Ram Steel Rolling Mill L/o Jai Bharat Steel Rolling Mills)	Village Ajnali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
51	KPD Alloys Private Limited	Near Shiva Ceramics, Village Jalalpur, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	NC	M	O	2063	Induction Furnace
52	Hoshiarpur Automobiles	Village Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2018	Car Showroom cum Service Station
53	Avinash Agro Pvt. Ltd.	Amloh Road, Vill. Shahpur, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1999	Plywood
54	Dhiman Steel Rolling Mills	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2061	Rolling mill (gas / electric fired) and cold rolling mill

55	Ishwar Cast & Forge	E-68, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	Other
56	Sabri Streets	Village Kukar Majra, Behind Gurudwara Sahib, Mandi Ghobindgarh.	Amloh	Fatehgarh Sahib	Unregistered				
57	Krish Industries	Vill. Salani, Near Surjeet Palace, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2062	Rolling mill (gas / electric fired) and cold rolling mill
58	Mahadeva Special Steels L/o Anj Metal Recycling Pvt. Ltd	Vill Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
59	SG Metals and Steels India Pvt. Ltd.,	Village Shahpur, Khanna Amloh Road, Amloh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
60	Madhav KRG Limited	Vill Akalgarh, Amloh Bhadson Road, Neat Toll Plaza, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1044	Pickling
61	World Wide Product (P) Ltd	C-31/32, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2999	Misc.
62	World Wide Product (P) Ltd	C-31/32, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	R	1044	Galvanizing Unit
63	Vardhman Adarsh Ispat (P) Ltd	Vill. Ambey Majra, Near 220 KVA Grid, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
64	Shri Shyam Steel And Wire Industries	Near Harbans Cold Store, Village Tooran, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Galvanizing Unit
65	Bassi Alloys (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
66	United Iron & Steel Rolling Mill	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling Mill
67	Bhambri Rice Mills	Chehlan Road, Vill. Lakha Singh Wala	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
68	Seamless Steel Industries LLP Previously known as Kaytx Industries Pvt. Ltd.	Vill Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Industry or process involving metal surface treatment or process such as pickling/electroplating/pai
69	Amber Industries	E-72, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Pickling
70	Chahal Udyog (formerly known as Bhathal Steel Rolling Mill)	C-53, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
71	Baldev Singh & Sons	Village Salani, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	C	S	O	2063	Rolling Mill
72	Neelkanth Multimetals	Vill Majri Mishri Backside Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
73	Bhawani Castings (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
74	R P Multimetals Private Limited (Unit 2) (Phase-1)	Vill Jalalpur, Near Jalalpur Bus Stop, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	R	1003	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv
75	A.K. Multimetals (P) Ltd.	A-1, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O-54	2063	Induction Furnace
76	Shree Ganesh Steel Rolling Mills	Khanna Side, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
77	Sona Castings (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
78	Arjas Modern Steels Private Limited	G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction and Arc Furnace
79	Fortune Metals Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
80	Oasis Enterprises Pvt. Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
81	Agni Refractories (P) Ltd.	G.T. Road, Vill. Ajnali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2022	Ceramics
82	Seamless Steel Industries LLP Previously known as Kaytx Industries Pvt. Ltd.	Vill Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Industry or process involving metal surface treatment or process such as pickling/electroplating/pai
83	Shree Ambica Alloys	R.G. Mill Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
84	Chanakya Dairy Products Ltd, Unit-II	Plot No. A-1B, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1016	Milk Processes and Dairy products
85	B.C Industries (Formerly known as Chehal Industries)	Prem Nagar, Dharam Mills Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
86	Deepak Iron & Steel Rolling Mills	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
87	Chanakya Dairy Products (P) Ltd.	A-4-6, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R-54	1016	Dairy Product
88	Rehal Industrial Corporation	R.G. Mill Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
89	Gaurav Steel Industries	Old Radha Swami Satsang Bhawan Road, , Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills

90	Neelkanth Multimetals	Vill Majri Mishri Backside Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
91	Modern Automotives Ltd.	Vill. Chattarpura, Near Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1002	Phosphating
92	S.R. Steel	Vill Chatarpura, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
93	Parveen Alloys L/o Punjab Agro Industries	C-45, Focal Point Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
94	Rosha Alloys Pvt. Ltd.	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
95	P.P Casting	Village Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
96	Kuber Castings Pvt. Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
97	Santosh Castings Works L/o King Steel	Opp. Doaba Mill, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2042	Foundry Unit
98	Talabri Steels Pvt. Ltd.	Vill. Jalalpur, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
99	Vardan Alloys	Back Side Modern Steel Ltd, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2042	Cupola Furnace
100	Ghunder Cold Storage Ltd.	Vill. Shahpur, Amloh Road	Amloh	Fatehgarh Sahib	O	S	G	3013	Cold Storage
101	The Onkar Rice Gram Udyog Samiti (Regd.)	Vill. Chehlan, Amloh, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
102	Taj Castings	R.G. Mill Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
103	Bansal Alloys & Metals (P) Ltd.(Unit-I)	G.T. Road, Sirhind side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
104	Sona Castings (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
105	Fortune Metals Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
106	Kohinoor Ispat Udyog	Near M.C. Disposal, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
107	Eden Steel Alloys	Vill. Mullanpur, Ambey majra, Road, Near power Grid, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
108	Natural Castings	Vill. Mullanpur Kalan, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
109	Bhawani Industries Pvt Ltd.	Vill Ajnali, Backside Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction Furnace
110	Nabha Steel & Metals	G.T. Road, Sirhind Side, RIMT University Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
111	Jagat Metals (P) Ltd.	Vill. Ambay Majra, Near 220 KV power Station, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
112	Oasis Enterprises Pvt. Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
113	Mahadev Products	Back Side Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1082	Pyrolysis Plants
114	Sidheshwar Alloys Pvt. Ltd.	Vill Chattarpura, Kumbh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
115	Deepak Iron & Steel Rolling Mills	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
116	Royal Auto Fab Pvt. Ltd.	AMLOH ROAD, MANDI GOBINDGARH, DISTT FATEHGARH SAHIB	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
117	K.S. Alloys	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
118	Amar Alloys earlier Saraswati Steel Re-rolling Mills	Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
119	A.R. Castings Pvt. Ltd.	R.G. Mill Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
120	Jogindra Casting (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1003	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv
121	Rajdhani Casting Pvt. Ltd.	Vill Kumbhra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
122	Impression Securities Pvt. Ltd. unit Bharat Ispat Udyog	Village Talwara, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
123	P.P Casting	Village Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
124	Seamless Steel Industries LLP Previously known as Kaytx Industries Pvt. Ltd.	Vill Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Industry or process involving metal surface treatment or process such as pickling/electroplating/pai
125	K.S. Steel Rolling Mill	R.G. Mill Road, Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
126	Mb Ceramics (formerly Known As Mitali Steels),	Vill. Kumbh, Amloh Road, Mandi Gobindgarh, Amloh, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2022	Ceramics
127	Royal Steel Rolling Mills	Khanna Side, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills

128	Dhiman Hydraulic and machanical works	E-5, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1002	Electroplating
129	Mehak Steel Industries	Vill Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
130	Royal Ispat Udyog	Vill Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling Mills
131	Dhiman Industries Pvt. Ltd.	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill
132	Jai Jagdambey Steel Rolling Mills (L/o Balbir Steel Industries)	Mugal Majra Road, Amloh, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
133	TCG Alloys Unit-II (Earlier Shree Ram Steel Rolling Mill L/o Jai Bharat Steel Rolling Mills)	Village Ajnali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
134	P.L. Dhir Industries	Prem Nagar, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
135	Royal Castings	Vill Ajnali, G.T. Road, Sirhind Side, Behind Saggar Alloys, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2042	Foundary Unit (Cupola Furnace)
136	Abrol Rice Mills (Unit-II)	Vill. Anian Kalan	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
137	Abrol Rice Mills	Vill. Anian Kalan	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
138	Gobind Rice Mills	Vill. Bugga Kalan, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
139	Ekam Steel Industries	Alour Badinpur Road, Vill. Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
140	Neelkanth Multimetals	Vill Majri Mishri Backside Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
141	Jain Nursing Home	Near Krishna Mandir, Mandi Gobindgarh, Fatehgarh Sahib.	Amloh	Fatehgarh Sahib	O	S	O	2085	HCF
142	B.C Industries (Formerly known as Chehal Industries)	Prem Nagar, Dharam Mills Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
143	A.K. Steels	Mughal Majra Road, G. T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
144	Dhiman Industries Pvt. Ltd.	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill
145	Dhiman Industries	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
146	Bharat Steel Industry	Vill Kumbh, Amloh Road, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
147	Vivek Re- Rolling Mills,	Village Salani, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
148	Shree Ganesh Alloys and Metals	Mugal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
149	Khanna Metals Pvt. Ltd.	Vill. Mugal Majra, Peer Baba Gajju Shah, Badinpur Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
150	Kailash Steel Rolling Mills	Vill. Jalalpur, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
151	Regal Alloys (P) Ltd.	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
152	Jaisleen Ceramics	Vill. Majri Mishriwali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2022	Ceramics
153	JSL Springs	Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Misc.
154	JTL Steel Industries L/o M/s K.B. Steel Industries	G. T. Road, Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
155	Taksus Steels (P) Ltd	Grain Market, Near 66 KV Sub Station, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
156	Rudra Inn Private Limited (formerly Known As Ds Metals)	Sirhind Side, Vill. Harbanspura, RIMT Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
157	Varun Steel Casting (P) Ltd.	Mugal Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
158	J.S. Steel & Agro Industries	Vill Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
159	Arjas Modern Steels Private Limited	G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction and Arc Furnace
160	Triveni Puri Jee Steel Rolling Mills	(Formerly known as Jai Ambey SRM) (L/o Gobindgarh Steel Works), G.T. Road, Mughal Majra, Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
161	Saraswati Steel & Metal Industries	L/o R.G. Machine Tools, C-9, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
162	Manas Steel Pvt. Ltd.	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Pickling
163	Ishwar Cast & Forge	E-68, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	Other
164	The Onkar Rice Gram Udyog Samiti - Unit-II (Regd.)	Vill. Chehlan, Amloh, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
165	Sharda Alloys	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mill
166	P.P Casting	Village Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
167	World Wide Product (P) Ltd	C-31/32, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2999	Misc.

168	World Wide Product (P) Ltd	C-31/32, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	R	1044	Galvanizing Unit
169	Akhilraj Steel Agro Industries	Amloh Road Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
170	Ajanta Steel Corporation	Nasrali Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
171	Gian Casting (P) Ltd.	Grain Market, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
172	Dhami Rice Mills earlier Sunview Rice Mills	Near PSEB Grid, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
173	Bassi Alloys (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
174	Natural Castings	Vill. Mullanpur Kalan, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
175	Vimal Alloys (P) Ltd.	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O-54	2063	Induction Furnace
176	Madhav KRG Limited	Vill Akalgarh, Amloh Bhadson Road, Neat Toll Plaza, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1044	Pickling
177	Vimal Alloys (P) Ltd.	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O-54	2063	Induction Furnace
178	Bhawani Castings (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
179	Neelkanth Steel Rolling Mills (formerly known as Gaytri Steel Rolling Mills),	Talwara Road, Backside Oasis Furnace, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
180	Coldrip Steels Pvt. Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Pickling
181	Impression Securities Pvt. Ltd. unit Bharat Ispat Udyog	Village Talwara, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
182	Parvati Ceramics	Village Wazir nagar, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1064	Ceramics
183	Panesar Steel Industries	Mughal Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
184	Shree Steel Industry L/o Manmohan Ispat	Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
185	Vishwanath Iron Steel Re-Rolling Mills L/o Vishwanath Steel Rolling Mills	G. T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
186	T.C.G. Alloys	Vill. Ajnali, Chattarpura, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
187	Evit Steels Private Limited L/o Mittal Ceramics	Vill. Kumbh, Near Hind Alloys, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
188	C.S. Castings Pvt. Ltd	Vill Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
189	C.S. Forgings Pvt. Ltd.	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2032	Forging Unit
190	Raj Steel Rolling Mills	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill
191	King Steel Rolling Mills	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
192	Adarsh Steel Rolling Mill	G. T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
193	Prayag Steel Rolling Mills	Behind Modern Steel, G. T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
194	Sanjiv Oils & Fats (Formerly Unnat Agro Industries)	Khanna Amloh Road, Village Shahpur, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2071	Vegetable oil manufacturing
195	Shiva Castings Pvt. Ltd.	Amloh Road, Village Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
196	C.S. Forgings Pvt. Ltd.	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2032	Forging Unit
197	A.S Poultry Farm	Village Baraunga Jer, Amloh	Amloh	Fatehgarh Sahib	NC	S	G	3033	Poultry, Hatchery and Piggery
198	Chanakya Dairy Products (P) Ltd.	A-4-6, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R-54	1016	Dairy Product
199	Chanakya Dairy Products Ltd, Unit-II	Plot No. A-1B, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1016	Milk Processes and Dairy products
200	R.G. Steel & Agro Industries	R.G. Mill Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
201	Nabha Steel & Metals	G.T. Road, Sirhind Side, RIMT University Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
202	R.P. Multimetals (P) Ltd.	Vill. Salani, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O-54	2063	Induction Furnace
203	Rajdhani Iron Products Pvt. Ltd	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
204	Parvati Ceramics	Village Wazir nagar, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1064	Ceramics
205	Shankar Rice & General Mills	Vill. Mangarh, Amloh. Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
206	Durga Rice & General Mills	Mangarh Road, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
207	Shankar Steel Industries	Behind Octroi Post, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
208	Surya Steel Industries	Vill. Ambey Majra, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace

209	Mata Alloys Pvt. Ltd (Punia Alloys)	Vill Wazirabad, Ambey Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
210	Punjab Forging Industries	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2032	Forging Unit
211	Jiten Steel Industries	B-4, Focal Point, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	O	2032	Forging Unit
212	Madhav KRG Environmental Solutions Private Limited	Village Bhadalthuha, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1033	Recycling Plant
213	Desh Bhagat University (Owned by Aasra Foundation Regd.)	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2091	Area/Infrastructure Development Project
214	Kanha Concast	Vill Ambey Majra, Chattarpura Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
215	Dhansagar Rice Mills	Vill Raipur Raian, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
216	Punjab Steels	Amloh Road, Vill. Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
217	Ganga Casting	Vill Sounti, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
218	Ashok Steel Industries	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
219	Amber Industries	E-72, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Pickling
220	Garg Machine Tools	D-64,65, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Electro Plating
221	Deepak Iron & Steel Rolling Mills	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
222	Varun Steel Casting (P) Ltd.	Mugal Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
223	Mohindra Alloys	G.T. Road, Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
224	Nisha Steel Rolling Mills (formerly known as Bright Steel Rolling Mills)	Badinpur Road, Vill. Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
225	Steel Impex	Sector 3-B, Modi Mill Road, Near Railway Crossing, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	Miscellaneous (Green)
226	Rudra Alloys (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
227	Agarwal Sons	Near Kuber Castings P Ltd, Behind Arjas Modern Steels Ltd, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Industry or process involving metal surface treatment or process such as pickling/electroplating/pai
228	Dhansagar Rice Mills	Vill Raipur Raian, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
229	Regal Alloys (P) Ltd.	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
230	DevBhoomi Castings Pvt. Ltd.	Transport Nagar, Village Kumbhra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
231	IRM Energy Pvt. Ltd	A-8 Industrial Focal Point	Amloh	Fatehgarh Sahib	O	M	G	3060	Oil and gas transportation pipeline contains small gas waste power plants upto 5 MW
232	Hind Alloys	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
233	Shree Ganesh Alloys and Metals	Mugal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
234	Shri Shyam Steel And Wire Industries	Near Harbans Cold Store, Village Tooran, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Galvanizing Unit
235	Chandigarh Castings Pvt. Ltd.	Vill. Ambey Majra, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
236	Parvati Ceramics	Village Wazir nagar, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1064	Ceramics
237	Manas Steel Pvt. Ltd.	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Pickling
238	Northern Indian Heavy Forge	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2032	Forging Unit
239	World Wide Product (P) Ltd (Unit-II)	C-48-49-50, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Electroplating
240	World Wide Product (P) Ltd	C-31/32, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2999	Misc.
241	World Wide Product (P) Ltd	C-31/32, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	R	1044	Galvanizing Unit
242	Delta Galvanizers	D-98, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Galvanizing Unit
243	Narindra Casting Pvt. Ltd Earlier Jai Narain Casting	B-5.6, Focal Point, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
244	Paras Steel Tubes	Village Ajnali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	ERW Pipe plant
245	Sanjiv Oils & Fats (Formerly Unnat Agro Industries)	Khanna Amloh Road, Village Shahpur, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2071	Vegetable oil manufacturing
246	SG Metals and Steels India Pvt. Ltd.,	Village Shahpur, Khanna Amloh Road, Amloh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace

247	Shree Kuber Steel Industries	Vill. Kumbh, Amluh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	ERW Pipe Plant
248	Shree Ganesh Steel Rolling Mills	Khanna Side, Amluh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
249	M.P. Foundary	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2042	Foundry Unit
250	Sona Castings (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
251	Chanakya Bakery Products (P) Ltd.	PLOT NO A-1A, FOCAL POINT, MANDI GOBINDGARH, DISTT-FATEHGARH SAHIB	Amloh	Fatehgarh Sahib	O	L	O	2002	Bakery Unit
252	Radhika Steel Industries	R.G. Mill Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
253	Chanakya Dairy Products (P) Ltd.	A-4-6, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R-54	1016	Dairy Product
254	Tvastar Steel Private Limited	Vill. Talwara, Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	NC	S	R	1044	Industry or process involving metal surface treatment or process such as pickling/electroplating/pai
255	Nahar Industrial Enterprises (Unit: Nahar Sugar)	Vill. Salana Jeon Singh Wala, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	L	R	1012	Sugar Mills
256	Sharda Alloys	Vill. Kumbh, Amluh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mill
257	Shree Krishna Ispat Udyog (Unit-II)	Behind VD Steels, Amluh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	ERW Pipe Plant
258	Lord Mahavir Industries Pvt.Ltd.	Gian TMT Road, Vill. Talwara, Sirhind Side, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
259	Hansco Iron & Steel (P) Ltd.	Vill Jalalpur, Amluh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O-54	2063	Induction Furnace
260	Chanakya Dairy Products (P) Ltd.	A-4-6, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R-54	1016	Dairy Product
261	Chanakya Bakery Products (P) Ltd.	PLOT NO A-1A, FOCAL POINT, MANDI GOBINDGARH, DISTT-FATEHGARH SAHIB	Amloh	Fatehgarh Sahib	O	L	O	2002	Bakery Unit
262	Shree Krishna Steels	Khasra No. 9/15/1 Opp. Sideshwar Alloys, Kumbh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	ERW Pipe Plant
263	Coldrip Steels Pvt. Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Pickling
264	J.T. Steel Rolling Mills	Near Dutt Wire, Vill. Ajnali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
265	Pioneer Strips Ltd.	R.G. Mill Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1066	Pickling
266	Neelkanth Steel Rolling Mills (formerly known as Gaytri Steel Rolling Mills).	Talwara Road, Backside Oasis Furnace, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
267	Dhiman Hydraulic and machanical works	E-5, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1002	Electroplating
268	M.S. Steel	E-63, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Galvanizing Unit
269	Amber Industries	E-72, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Pickling
270	BRS Lubricants	D-57, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1086	Reprocessing of Waste Oil
271	Modern Automotives Ltd.	Vill. Chattarpura, Near Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1002	Phosphating
272	Maya Engineering Works	E-43, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Industry or process involving metal surface treatment or process such as pickling/electroplating/pai
273	Shree Krishna Ispat Udyog (Unit-II)	Behind VD Steels, Amluh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	ERW Pipe Plant
274	Mahadev Products	Back Side Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1082	Pyrolysis Plants
275	Vardhman Adarsh Ispat (P) Ltd	Vill. Ambey Majra, Near 220 KVA Grid, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
276	Mata Alloys Pvt. Ltd (Punia Alloys)	Vill Wazirabad, Ambey Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
277	Munde Steel & Alloys	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Pickling
278	J.M Industries	D-53, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Pickling
279	New Power Industries	D-10, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1032	Lead Smelting
280	Garg Machine Tools	D-64,65, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Electro Plating
281	Nabha Steel & Metals	G.T. Road, Sirhind Side, RIMT University Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace

282	Arjas Modern Steels Private Limited	G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction and Arc Furnace
283	Samana Concast	Amloh Road, Vill. Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
284	Madhav KRG Environmental Solutions Private Limited	Village Bhadalthuha, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1033	Recycling Plant
285	Ispat Profile (Unit-II)	Majri Mishriwali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	ERW Pipe Plant
286	R P Multimetals Private Limited (Unit 2) (Phase-1)	Vill Jalalpur, Near Jalalpur Bus Stop, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	R	1003	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv
287	R.P. Multimetals (P) Ltd.	Vill. Salani, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O-54	2063	Induction Furnace
288	Rudra Inn Private Limited (formerly Known As Ds Metals)	Sirhind Side, Vill. Harbanspura, RIMT Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
289	Narayan Castings	Talwara Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
290	Ambey Industries	Dharam Mill Road, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
291	Prince Steel Industries	Village Jalalpur, Kumbh-Jalalpur Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	NC	S	O	2042	Cupola Furnace
292	Shree Ganesh Edible (P) Ltd.	Vill Shahpur, Amloh	Amloh	Fatehgarh Sahib	O	L	R-54	1070	Solvex Plant
293	Namdev Forge Private Limited	70 Feet Road, Opp Modern Automotive Village Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	NC		R	1044	Industry or process involving metal surface treatment or process such as pickling/electroplating/pai
294	Gokal Steel Rolling Mills	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
295	R.D. Ispat (Shree Salasar Ispat Udyog I/o Rahul Enterprises)	Vill. Kumbran, Near Gas Plant, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
296	Bassi Alloys (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
297	Mata Alloys Pvt. Ltd (Punia Alloys)	Vill Wazirabad, Ambey Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
298	R.D. Ispat (Shree Salasar Ispat Udyog I/o Rahul Enterprises)	Vill. Kumbran, Near Gas Plant, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
299	Durga Multimetal (P) Ltd.	Village Chattarpura, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
300	Natural Castings	Vill. Mullanpur Kalan, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
301	Kanha Concast	Vill Ambey Majra, Chattarpura Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
302	Arjas Modern Steels Private Limited	G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction and Arc Furnace
303	R.P Concast (FormalyAPS Internationa)	Peer Gajju Shah Road, Mugal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
304	Oasis Enterprises Pvt. Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
305	Mandi Alloys Pvt. Ltd.	Vill. Ambey Majra, G.T. Road	Amloh	Fatehgarh Sahib	C	M	O	2063	Induction Furnace
306	Ambey Industries L/o K.L. Steel Industries	G.T. Road, B/S Modern Steel, Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling Mills
307	Surya Steel Industries	Vill. Ambey Majra, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
308	Mata Alloys Pvt. Ltd (Punia Alloys)	Vill Wazirabad, Ambey Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
309	Ganga Casting	Vill Sounti, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
310	D.R. Castings & Allied Industries	Backside Raj Mills, Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2042	Cupola Furnace
311	Ajay Gases Pvt.Ltd.	Sector 7-A, Plot no. 25, Talwara Road, Sirhind Side	Amloh	Fatehgarh Sahib	O	S	G	3077	Industrial Gases
312	Rasik Industries	(Prop. Indian Securities Ltd.), Vill. Talwara, Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
313	Rasik Industries (Prop. Indian Securities Ltd.) Duplicate	Talwara Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	C	L	O	2063	Induction Furnace
314	R.M. Plywood Industry	Old Radha Swami Satsang Bhawan Road, Village Ajnali, G. T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2056	Plywood
315	Madhav KRG Environmental Solutions Private Limited	Village Bhadalthuha, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1033	Recycling Plant

316	Punjab Steels	Amloh Road, Vill. Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
317	Madhav KRG Limited	Vill Akalgarh, Amloh Bhadson Road, Neat Toll Plaza, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1044	Pickling
318	Arjas Modern Steels Private Limited	G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction and Arc Furnace
319	Nisha Steel Rolling Mills (formerly known as Bright Steel Rolling Mills)	Badinpur Road, Vill. Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
320	Oasis Enterprises Pvt. Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
321	Vishwanath Iron Steel Re-Rolling Mills L/o Vishwanath Steel Rolling Mills	G. T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
322	Dhiman Industries Pvt. Ltd.	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill
323	Dhiman Iron & Steel Industries	G.T. Road, Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
324	Varun Steel Casting (P) Ltd.	Mugal Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
325	Bassi Alloys (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
326	Sunrise Decorative Industries	Vill Shahpur, Amloh Khanna Road, Sirhind, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	R	1999	Plywood
327	Shree Ganesh Edible (P) Ltd.	Vill Shahpur, Amloh	Amloh	Fatehgarh Sahib	O	L	R-54	1070	Solvex Plant
328	Madhav KRG Limited	Vill Akalgarh, Amloh Bhadson Road, Neat Toll Plaza, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1044	Pickling
329	Gian Casting (P) Ltd.	Grain Market, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
330	Radhika Steel Industries	R.G. Mill Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
331	Bansal Alloys & Metals (P) Ltd.(Unit-I)	G.T. Road, Sirhind side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
332	Balaji Alloys	Talwara Road, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
333	Madhav KRG Limited	Vill Akalgarh, Amloh Bhadson Road, Neat Toll Plaza, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1044	Pickling
334	Bhavsagar Rice Mills	Village Raipur Raian, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
335	Shree Ganesh Rolling Mills	Peer Gaju Shah Road, Village Badinpur, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
336	A.S.Alloys	E-103, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
337	Namdhari Feed Industries	Village Ghulu Majra, Amloh, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2030	Cattle feed
338	Sidheshwar Alloys Pvt. Ltd.	Vill Chattarpura, Kumbh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
339	Broadway Steel industries	Vill. Salani, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
340	Dhiman Steel Rolling Mills	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2061	Rolling mill (gas / electric fired) and cold rolling mill
341	Jogindra Casting (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1003	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv
342	Gobind Agro industries	Vill Jambala, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
343	Rudra Alloys (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
344	Hind Alloys	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
345	Baidwan Rice Mills	(Old name G.M. Gram Udyog Samiti (Regd), Vill. Rangheri Kalan	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
346	Rudra Inn Private Limited (formerly Known As Ds Metals)	Sirhind Side, Vill. Harbanspura, RIMT Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
347	Evit Steels Private Limited L/o Mittal Ceramics	Vill. Kumbh, Near Hind Alloys, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
348	DevBhoomi Castings Pvt. Ltd.	Transport Nagar, Village Kumbhra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
349	Varun Steel Casting (P) Ltd.	Mugal Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
350	Jagat Metals (P) Ltd.	Vill. Ambay Majra, Near 220 KV power Station, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
351	Hitech-engineers	Village Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	NC		R	1044	Industry or process involving metal surface treatment or process such as pickling/electroplating/pai

352	R P Multimetals Private Limited (Unit 2) (Phase-1)	Vill Jalalpur, Near Jalalpur Bus Stop, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	R	1003	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv
353	Pushpanjii Strips	Vill. Mullanpur Kalan, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
354	Diamond Steel Tubes	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	ERW Pipe Plant
355	Durga Multimetal (P) Ltd.	Village Chattarpura, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
356	R P Recycling Private Limited	Alour, Badinpur Road Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction furnace
357	Shree Ganesh Steel Rolling Mills	Khanna Side, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
358	Shree Ganesh Alloys and Metals	Mugal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
359	R.P Concast (FormalyAPS Internationa)	Peer Gajju Shah Road, Mugal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
360	Royal Steel Rolling Mills	Khanna Side, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
361	Royal Ispat Udyog	Vill Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling Mills
362	Dhiman Hydraulic and machnical works	E-5, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1002	Electroplating
363	Ecovex Industries	Khanna To Amloh Road, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2030	Fish feed, poultry feed and cattle feed
364	Rudra Agro Industries	Vill. Machhrai Kalan, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills (With or without dryer)> 10 TPD
365	Madhav Reyansh Agro Industries	Vill. Machhrai Kalan Tehsil Amloh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills (With or without dryer)> 10 TPD
366	Gian Casting (P) Ltd.	Grain Market, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
367	Bhoday Steel Rolling Mills	G.T. Road (Opp. Cheema Petrol Pump), Khanna Side, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
368	Hind Alloys	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
369	Bhoday Agriculture Industries	Amloh Road, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
370	Nav Durga Steel Corporation	Vill. Bhadal Thuha, Nabha Road, Amloh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
371	Paras Multimetals	Vill. Kumbh, Near Manas Computer Kanda, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	Miscellaneous (Green)
372	R.P. Multimetals (P) Ltd.	Vill. Salani, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O-54	2063	Induction Furnace
373	Shree Ganesh Edible (P) Ltd.	Vill Shahpur, Amloh	Amloh	Fatehgarh Sahib	O	L	R-54	1070	Solvex Plant
374	Christu Jyoti Hospital	Bhadal Thuha, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2085	HCF
375	Behari Lal Ispat Pvt. Ltd.	Village Salani, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
376	Jagat Steel Rolling Mill	G. T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
377	Parbhat Infretech Pvt. Ltd.	Village Ambey Majra, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2095	Marriage Palace
378	Sukh Simran Enterprises	Village Sounti, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2095	Marriage Palaces
379	Bhawani Industries Pvt Ltd.	Vill Ajnali, Backside Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction Furnace
380	Hoshiarpur Automobiles	Village Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2018	Car Showroom cum Service Station
381	Arihant Spintex Pvt. Ltd.	Village Bhagwanpura, Amloh - Bhadson Road, Amloh	Amloh	Fatehgarh Sahib	O	L	O	2015	Cotton Yarn
382	Rudra Inn Private Limited (formerly Known As Ds Metals)	Sirhind Side, Vill. Harbanspura, RIMT Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
383	Bansal Alloys & Metals (P) Ltd.(Unit-II),	G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O-54	2063	Induction Furnace
384	Bansal Alloys & Metals (P) Ltd.(Unit-I)	G.T. Road, Sirhind side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
385	Madhav KRG Environmental Solutions Private Limited	Village BhadalThuha, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1033	Recycling Plant
386	Madhav KRG Limited	Vill Akalgarh, Amloh Bhadson Road, Neat Toll Plaza, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1044	Pickling
387	Rasik Industries	(Prop. Indian Securities Ltd.), Vill. Talwara, Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
388	Oasis Enterprises Pvt. Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
389	Sunrise Rice Mills	Vill. Aladadpur, Amloh, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
390	Bhoday Ispat Udyog	Amloh Road, Near Petrol Pump, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
391	Avenue Supermarts Limited	Village Ajnali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2099	Building and construction project

392	Fortune Metals Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
393	Balajee Industries	Vill. Ajnali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1082	Pyrolysis Plant
394	Punjab Bricks Industries	Vill. Samaspur, Tehsil Amloh, Distt. Fatehgarh Shib	Amloh	Fatehgarh Sahib	O	S	O	2020	Brick Kiln
395	Ramandeep Bricks	Vill. Shamaspur, Tehsil Amloh, Distt. Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2020	Brick Kiln
396	Shree Steel Industry L/o Manmohan Ispat	Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
397	Baldev Singh & Sons	Village Salani, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	C	S	O	2063	Rolling Mill
398	Lord Mahavir Industries Pvt. Ltd.	Gian TMT Road, Vill. Talwara, Sirhind Side, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
399	Bee Cee Steel Rolling Mill	Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
400	Madhav KRG Environmental Solutions Private Limited	Village Bhadalthuha, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1033	Recycling Plant
401	Bee Cee Steel Rolling Mill	Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
402	Har Har Mahadev Concast	Village Khumna, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
403	Shree Ambica Alloys	R.G. Mill Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
404	Raj Shree Ispat (India) Pvt. Ltd.	Talwara Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
405	Gian Casting (P) Ltd.	Grain Market, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
406	Khalsa Bricks	Village Nalini Khurd, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2020	Brick Kiln
407	R.S. Pipe Udyog Unit II	Nabha Amloh Road, Amloh	Amloh	Fatehgarh Sahib	O	S	G	3068	Injection molding of plastic(only from fresh(virgin) plastic granules and only small scale industry
408	P.S. Ubhi Steel Industries	Vill. Tooran, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
409	Khan Metals	Bidhi Chand Colony, Ward no. 15, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2999	Miscellaneous (Orange)
410	Bassi Alloys (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
411	Kanha Concast	Vill Ambey Majra, Chattarpura Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
412	DevBhoomi Castings Pvt. Ltd.	Transport Nagar, Village Kumbhra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
413	Shri Krishna Castings	B-2, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
414	Behari Lal Ispat Pvt. Ltd.	Village Salani, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
415	Sunshine Steels Corporation	Plot No. 2 Sector 18-A G.T.Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
416	Madhav KRG Limited	Vill Akalgarh, Amloh Bhadson Road, Neat Toll Plaza, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1044	Pickling
417	Har Har Mahadev Concast	Village Khumna, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
418	Jay Thakur Multimetals Pvt. Ltd	Village Kumbra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
419	Sunrise Decorative Industries	Vill Shahpur, Amloh Khanna Road, Sirhind, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	R	1999	Plywood
420	Nabha Steel & Metals	G.T. Road, Sirhind Side, RIMT University Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
421	Jandu Steel & Agro Industries	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
422	Santosh Castings Works L/o King Steel	Opp. Doaba Mill, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2042	Foundry Unit
423	Nisco Iron & Steel	Godown Rect 9, Kila No 13/2/1, 18/1, Etc, Gt Road, Sirhind Side, Near Gmb Alloys, Vill Village Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	Miscellaneous (Green)
424	Belco Special Steels Pvt. Ltd.	Village Tooran, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
425	Pawan Rice Mills	Bye Pass Road, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
426	Krishna Iron & Steel Rolling Mills (Rice Sheller)	Bye Pass Road, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills

427	Bharat Metal Impex	Village Kumbh, Opp. Amar Forging, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2017	Aluminum & copper extraction from scrap using oil fired furnace (dry process only)
428	Chanakya Dairy Products Ltd, Unit-II	Plot No. A-1B, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1016	Milk Processes and Dairy products
429	Sunrise Decorative Industries	Vill Shahpur, Amloh Khanna Road, Sirhind, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	R	1999	Plywood
430	Evit Steels Private Limited L/o Mittal Ceramics	Vill. Kumbh, Near Hind Alloys, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
431	Samana Concast	Amloh Road, Vill. Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
432	Vivek Re- Rolling Mills,	Village Salani, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
433	Shree Ganesh Steel Rolling Mills	Khanna Side, Amloh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
434	C.K. Alloys	Opp. Site Modern Automotive Ltd. Near Focal Point, Amloh, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
435	Akshat Alloys. (Keshav Alloys Pvt. Ltd)	Mullanpur Road, Vill. Ambey Majra, Mandi Gobindgarh,	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
436	Jagat Metals (P) Ltd.	Vill. Ambay Majra, Near 220 KV power Station, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
437	Mata Alloys Pvt. Ltd (Punia Alloys)	Vill Wazirabad, Ambey Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
438	Simar Steel Industries	Vill. Majri Mishri Wali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2017	Kothali Furnace
439	AFI Feed Industries	Badinpur Road, Vill. Kahanpur, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2030	Cattle/ Poultry Feed
440	Santosh Castings Works L/o King Steel	Opp. Doaba Mill, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2042	Foundry Unit
441	Ashok Steel Industries	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
442	Sher-e-Punjab Steel & Agro Industries	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
443	Aditya Rolling Mills L/o Rehal Steel Strips	RG Mill Road, Sirhind Side, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
444	R.P Concast (FormalyAPS Internationa)	Peer Gajju Shah Road, Mugal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
445	Kian Foods	Village Badinpur, P.O. Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2007	Food Processing
446	United Iron & Steel Rolling Mill	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling Mill
447	Rajdhani Casting Pvt. Ltd.	Vill Kumbhra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
448	Shiva Castings Pvt. Ltd.	Amloh Road, Village Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
449	Dasmesh Alloys	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
450	Dhiman Steel Rolling Mills	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2061	Rolling mill (gas / electric fired) and cold rolling mill
451	Kuber Concast	Vill. Kumbhra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
452	R.K. Steel Industries	Prem Nagar, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
453	Shree Krishna Steel Rolling Mills	L/o Shree Ganpati Steel Rolling Mills, R.G Mill Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
454	Kuber Castings Pvt. Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
455	Rasik Industries (Prop. Indian Securites Ltd.) Duplicate	Talwara Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	C	L	O	2063	Induction Furnace
456	The R.S. Gram Udyog Samit,	Amloh Road, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	C	S	G	3068	Plastic Industry
457	Harman Plastic	Village Khumna	Amloh	Fatehgarh Sahib	C	S	O	2060	Plastic
458	Shree Ganesh Alloys and Metals	Mugal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
459	B.C Industries (Formerly known as Chehal Industries)	Prem Nagar, Dharam Mills Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
460	Salasar Castings	Vill. Mullanpur Kalan, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
461	J.S. Steel Rolling Mills	B/S Modern Steel, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
462	Dhiman Industries	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
463	Shree Ganesh Alloys	Amloh Road, Vill Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
464	P.S. Alloys and Metals	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction furnace

465	T.C.G. Alloys	Vill. Ajnali, Chattarpura, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
466	Eden Steel Alloys	Vill. Mullanpur, Ambey majra, Road, Near power Grid, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
467	Bharat Metal Impex	Village Kumbh, Opp. Amar Forging, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2017	Aluminum & copper extraction from scrap using oil fired furnace (dry process only)
468	Ambey Industries	Dharam Mill Road, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
469	Surya Steel Industries	Vill. Ambey Majra, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
470	Jagat Steel Rolling Mill	G. T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
471	Baldev Singh & Sons	Village Salani, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	C	S	O	2063	Rolling Mill
472	GMR Regency	Near Time Square Hotel, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2038	Hotels
473	Quality Steels	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
474	Gian Casting (P) Ltd.	Grain Market, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
475	K.L. Alloys Pvt. Ltd.	G.T. Road, Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
476	Shivam Industrial Tools comp.	C-24 (P), Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
477	Jaisleen Ceramics	Vill. Majri Mishriwali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2022	Ceramics
478	Shree Durga Steel & Agro Industries	Shankar Mill Road, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mill
479	Mahadeva Special Steels L/o Anj Metal Recycling Pvt. Ltd	Vill Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
480	Regal Alloys (P) Ltd.	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
481	MJ Steel Sales (Formerly Known as Matta Multimetals)	Vill. Kumbran, Near Transport Nagar, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
482	Sona Castings (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
483	Arjas Modern Steels Private Limited	G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction and Arc Furnace
484	Parbhat Puri Charitable Hospital	Amloh road (backside petrol pump), Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2085	HCF
485	Surya Steel Industries	Vill. Ambey Majra, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
486	Steel Links	Sunshine Steels Road, Vill Ajnali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	Miscellaneous (Green)
487	Jai Maa Industry	D-58, D-59, D-60, D-61 D-62, D-63(p) Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	ERW Pipe Plant
488	Mohindra Alloys	G.T. Road, Mughal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
489	Kisco Castings (India) Ltd.	(Previously M/s Kisco Castings), Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2028	Induction Furnace
490	Sunrise Decorative Industries	Vill Shahpur, Amloh Khanna Road, Sirhind, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	R	1999	Plywood
491	Shree Ganesh Edible (P) Ltd.	Vill Shahpur, Amloh	Amloh	Fatehgarh Sahib	O	L	R-54	1070	Solvex Plant
492	Shree Ganesh Edible (P) Ltd.	Vill Shahpur, Amloh	Amloh	Fatehgarh Sahib	O	L	R-54	1070	Solvex Plant
493	Sunshine Steels Corporation	Plot No. 2 Sector 18-A G.T.Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
494	Khan Metals	Bidhi Chand Colony, Ward no. 15, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2999	Miscellaneous (Orange)
495	Starhead Enterprises	Disposal Road, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	Miscellaneous (Green)
496	Varun Steel Casting (P) Ltd.	Mugal Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
497	Shree Ganesh Alloys and Metals	Mugal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
498	Chanakya Diary Products Ltd, Unit-II	Plot No. A-1B, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1016	Milk Processes and Dairy products
499	Punjab Steel Forging & Agro Industries	G.T. Road, Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
500	Jogindra Casting (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1003	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv
501	Ambey Industries	Dharam Mill Road, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
502	Jaisleen Ceramics	Vill. Majri Mishriwali, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2022	Ceramics

503	Jagat Metals (P) Ltd.	Vill. Ambay Majra, Near 220 KV power Station, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
504	Riya Steel Industries	Backside Modern Steel Limited, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	ERW Pipe Plant
505	Civil Hospital	Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2085	
506	Kohinoor Ispat Udyog	Near M.C. Disposal, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
507	A.K. Multimetals (P) Ltd.	A-1, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O-54	2063	Induction Furnace
508	Quality Steels	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Rolling mill (gas / electric fired) and cold rolling mill
509	Bhawani Industries Pvt Ltd.	Vill Ajnali, Backside Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction Furnace
510	B.C Industries (Formerly known as Chehal Industries)	Prem Nagar, Dharam Mills Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
511	Sai Steel Rolling Mills	L/o Laxmi Steel Corp., G.T. Road, Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	C	S	O	2063	Rolling Mills
512	Talasis Steels Pvt. Ltd.	Vill. Jalalpur, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
513	Evit Steels Private Limited L/o Mittal Ceramics	Vill. Kumbh, Near Hind Alloys, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
514	Radiant Profiles and Steel Pvt. Ltd.	Vill. Kumbran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	Miscellaneous (Green)
515	Jagat Metals (P) Ltd.	Vill. Ambay Majra, Near 220 KV power Station, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
516	Chanakya Bakery Products (P) Ltd.	PLOT NO A-1A, FOCAL POINT, MANDI GOBINDGARH, DISTT- FATEHGARH SAHIB	Amloh	Fatehgarh Sahib	O	L	O	2002	Bakery Unit
517	Chanakya Dairy Products (P) Ltd.	A-4-6, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R-54	1016	Dairy Product
518	Behari Lal Ispat Pvt. Ltd.	Village Salani, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
519	B.C Industries (Formerly known as Chehal Industries)	Prem Nagar, Dharam Mills Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
520	Taj Castings	R.G. Mill Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
521	Fortune Metals Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
522	Batta Steel Rolling Mills.	Amloh Road, Backside Octroi Post, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	C	S	O	2063	Rolling Mills
523	Varun Steel Casting (P) Ltd.	Mugal Majra Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
524	Natural Castings	Vill. Mullanpur Kalan, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
525	Rudra Alloys (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
526	R.P Concast (FormalyAPS Internationa)	Peer Gajju Shah Road, Mugal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
527	Chandigarh Castings Pvt. Ltd.	Vill. Ambey Majra, G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
528	SG Metals and Steels India Pvt. Ltd.,	Village Shahpur, Khanna Amloh Road, Amloh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
529	Boparai Steel Rolling Mills	G. T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
530	Surya Steel Industries	Vill. Ambey Majra, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
531	Hansco Iron & Steel (P) Ltd.	Vill Jalalpur, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O-54	2063	Induction Furnace
532	P.P Casting	Village Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
533	Ganga Casting	Vill Sounti, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
534	J.S. Khalsa Steels (P) Ltd.	Amloh Road, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
535	Bansal Alloys & Metals (P) Ltd.(Unit-1)	G.T. Road, Sirhind side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
536	The Modi Oil & General Mill	Railway Godown, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
537	Taksus Steels (P) Ltd	Grain Market, Near 66 KV Sub Station, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
538	Bhawani Castings (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
539	Radhey Alloys L/o Shiva Alloys	Amloh Road, Village Kumbh, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
540	R.D. Ispat (Shree Salasar Ispat Udyog l/o Rahul Enterprises)	Vill. Kumbran, Near Gas Plant, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
541	Shree Ganesh Alloys	Amloh Road, Vill Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace

542	Deepak Iron & Steel Rolling Mills	Guru Ki Nagri, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
543	M.D casting	Guru Ki Nagri, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
544	Lord Mahavir Industries Pvt.Ltd.	Gian TMT Road, Vill. Talwara, Sirhind Side, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
545	Bansal Alloys & Metals (P) Ltd.(Unit-II),	G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O-54	2063	Induction Furnace
546	A.R. Castings Pvt. Ltd.	R.G. Mill Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
547	K.L. Alloys Pvt. Ltd.	G.T. Road, Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
548	Shree Ganesh Alloys and Metals	Mugal Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
549	Sidheshwar Alloys Pvt. Ltd.	Vill Chattarpura, Kumbh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
550	King Steel Rolling Mills	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling mill
551	Arjas Modern Steels Private Limited	G.T. Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction and Arc Furnace
552	Sona Castings (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
553	Jain Alloys	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
554	Oasis Enterprises Pvt. Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
555	Nahar Industrial Enterprises (Unit: Nahar Sugar)	Vill. Salana Jeon Singh Wala, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	L	R	1012	Sugar Mills
556	Samana Concast	Amloh Road, Vill. Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
557	Shivam Industrial Tools comp.	C-24 (P), Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
558	Punjab Steel Forging & Agro Inds. (U-III)	G.T. Road Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
559	Punjab Steel Forging & Agro Inds. (U-II)	G.T. Road, Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
560	Punjab Steels	Amloh Road, Vill. Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
561	Neelkanth Multimetals	Vill Majri Mishri Backside Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
562	Bhawani Industries Pvt Ltd.	Vill Ajnali, Backside Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1999	Induction Furnace
563	Ecovex Industries	Khanna To Amloh Road, Amloh	Amloh	Fatehgarh Sahib	O	S	O	2030	Fish feed, poultry feed and cattle feed
564	A.S Poultry Farm	Village Baraunga Jer, Amloh	Amloh	Fatehgarh Sahib	NC	S	G	3033	Poultry, Hatchery and Piggery
565	Taksus Steels (P) Ltd	Grain Market, Near 66 KV Sub Station, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
566	Jogindra Casting (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	R	1003	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv
567	Rudra Inn Private Limited (formerly Known As Ds Metals)	Sirhind Side, Vill. Harbanspura, RIMT Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
568	Fortune Metals Ltd.	Talwara Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
569	J.M Industries	D-53, Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1044	Pickling
570	DevBhoomi Castings Pvt. Ltd.	Transport Nagar, Village Kumbhra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
571	Hargobind Sahib Cold Storage Pvt. Ltd.	Village. Saunti, Amloh	Amloh	Fatehgarh Sahib	O	S	G	3013	Cold Storage
572	Haryana Ispat Udyog	Backside Octroi Post, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
573	JTL Steel Industries L/o M/s K.B. Steel Industries	G. T. Road, Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Rolling Mills
574	Ram Steel Industries	G. T. Road, Khanna Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3040	Rolling mill (gas / electric fired) and cold rolling mill
575	Akshay Steel Industries	Village Kumbhra, Near Machhi Farm, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	NC	S	G	3999	Miscellaneous (Green)
576	The Onkar Rice Gram Udyog Samiti (Regd.)	Vill. Chehlan, Amloh, Fatehgarh Sahib	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
577	Gurinder Rice Mills	Vill. Aladadpur, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2094	Rice Mills
578	Shree Ganesh Alloys	Amloh Road, Vill Tooran, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
579	Madhav KRG Limited	Vill Akalgarh, Amloh Bhadson Road, Neat Toll Plaza, Amloh	Amloh	Fatehgarh Sahib	O	L	R	1044	Pickling
580	R.S. Pipe Udyog	Nabha Road, Opp Grain Market, Amloh	Amloh	Fatehgarh Sahib	O	S	G	3999	Misc.

581	D.S. Cold Storage	Vill. Salana Jiwan Singh Wala	Amloh	Fatehgarh Sahib	O	S	G	3013	Cold Storage
582	Surya Steel Industries	Vill. Ambey Majra, G.T. Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	L	O	2063	Induction Furnace
583	Rajdhani Casting Pvt. Ltd.	Vill Kumbhra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
584	Mela Ram Ispat	Vill- Jalalpur, Amloh Road, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	O	2032	Forging Unit
585	Unipearl Alloys	Vill. Tooran, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
586	Dasmesh Castings Pvt. Ltd.	Vill. Jalalpur, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
587	Ramji Concast	Village Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
588	Hind Alloys	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
589	Rajdhani Iron Products Pvt. Ltd	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
590	Modi Concast Pvt. Ltd.	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
591	Desh Bhagat University (Owned by Aasra Foundation Regd.)	Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2091	Area/Infrastructure Development Project
592	K.S. Alloys	Vill. Kumbh, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
593	Sidheshwar Alloys Pvt. Ltd.	Vill Chattarpura, Kumbh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
594	Surindra Casting	D-8, Focal Point Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
595	Bharat Steel Industry	Vill Kumbh, Amloh Road, Mandi Gobindgarh.	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
596	MJ Steel Sales (Formerly Known as Matta Multimetals)	Vill. Kumbran, Near Transport Nagar, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	O	2063	Induction Furnace
597	SMT Machines (India) Ltd.	G.T.Road, Sirhind Side, Near Focal Point, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	G	3999	Miscellaneous
598	Bassi Alloys (P) Ltd.	Vill. Ambey Majra, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O	2063	Induction Furnace
599	Pioneer Strips Ltd.	R.G. Mill Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	R	1066	Pickling
600	Hansco Iron & Steel (P) Ltd.	Vill Jalalpur, Amloh Road, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	O-54	2063	Induction Furnace
601	Madhav Udyog Pvt. Ltd.	Talwara Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	M	R	1044	Rolling Mills and pickling
602	Jindal Tubes	Opp. Oasis Furnace, Talwara Road, Sirhind Side, Mandi Gobindgarh	Amloh	Fatehgarh Sahib	O	S	G	3999	Miscellaneous (Green)

Annexure-F

Closure & Disconnections

Sr. No.	Industry Name	Address	Industry Scale	Industry Category	Categorization	Industry Type	In Action Plan	Directions Issued Under	Directions Issued For
1	Sona Castings (P) Ltd.	G.T. Road, Sirhind Side, Mandi Gobindgarh	S	O	2063	Induction Furnace	Non-attainment Action plan. CEPI	33-A & 31-A	Power Disconnection
2	Shree Ganesh Steel Rolling Mills	Khanna Side, Amlloh, Mandi Gobindgarh	S	O	2063	Rolling Mills	Non-attainment Action plan. CEPI	31-A	Power Disconnection
3	Evit Steels Private Limited L/o Mittal Ceramics	Vill. Kumbh, Near Hind Alloys, Mandi Gobindgarh	S	O	2063	Induction Furnace	Non-attainment Action plan.	31-A	Power Disconnection
4	Shree Ganesh Alloys and Metals	Mugal Majra, Mandi Gobindgarh	S	O	2063	Rolling mill	Non-attainment Action plan.	31-A	Power Disconnection
5	Madhav KRG Environmental Solutions Private Limited	Village Bhadalthuha, Amlloh	L	R	1033	Recycling Plant	-	EPA	Power Disconnection
6	Gill Trading Co.	Bidhi Chand Colony, Mandi Gobindgarh	S	R	-	Scrap Unit	Non-attainment Action plan.	31-A	Power Disconnection
7	Santosh Castings	Opp. Doaba Mill, Amlloh Road, Mandi Gobindgarh	S	O	2042	Foundary Unit	Non-attainment Action plan.	31-A	Power Disconnection
8	Sabri Steels	Village Kukar Majra, Behind Gurudwara Sahib, Mandi	S	R	-	Scrap Godown	Non-attainment Action plan.	31-A	Power Disconnection

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Proof of Service

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Reply on behalf of CPCB served to the other side advocates.I.A. 667/24 in O.A. 295/23

1 message

dhanenjay Pandey <dpandey8376@gmail.com>

Tue, Mar 25, 2025 at 7:20 PM

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